

# ORISSA HIGH COURT

## FILING REPORT AS ON :03/12/2025

| SL | FILING NO/CASE NO  | NAME OF PETNR./APPEL  | COUNSEL OF PETNR./APPEL                                | PS/ LOWER COURT CASE                  | E-Filing No              |
|----|--------------------|---|--|---------------------------------------|--------------------------|
| 1  | D-ADMLS/50303/2025 | BIDV INSURANCE CO.,CUTTACK<br>VS<br>OWNERS AND PARTIES INTERESTED IN MV | SOUMYA JYOTI BISWAL<br>VS<br>WORLD VIRTUE(IMO 9860374) | //<br>()<br>//                        |                          |
| 2  | D-BLAPL/37532/2025 | EKADASI BEHERA<br>VS<br>STATE OF ODISHA                                 | SAMBEET PATTANAYAK<br>VS<br>STATE OF ODISHA            | GOP /221 /2024<br>()<br>//            | AOR20220001591C202500045 |
| 3  | D-BLAPL/37535/2025 | MD. MINTU @ MD. MANTU<br>VS<br>STATE OF ODISHA                          | BIBHUTI RANJAN MOHANTY<br>VS<br>STATE OF ODISHA        | G.R.P.S. /106 /2025<br>()<br>//       |                          |
| 4  | D-BLAPL/37536/2025 | JUMA KHAN<br>VS<br>STATE OF ODISHA                                      | PRAKASH KUMAR MISHRA<br>VS<br>STATE OF ODISHA          | ATHGARH /335 /2025<br>()<br>//        |                          |
| 5  | D-BLAPL/37537/2025 | HASAN RAZA @ ZIMI<br>VS<br>STATE OF ODISHA                              | DIBYA PRAKASH MISHRA<br>VS<br>STATE OF ODISHA          | BAREIPALI /195 /2025<br>()<br>//      | AOR20220002454C202500158 |
| 6  | D-BLAPL/37538/2025 | ROSHINI BEGUM<br>VS<br>STATE OF ODISHA                                  | DIBYA PRAKASH MISHRA<br>VS<br>STATE OF ODISHA          | DHANUPALI /68 /2023<br>()<br>//       | AOR20220002454C202500157 |
| 7  | D-BLAPL/37548/2025 | SUSHANTA KALO @ SUSANTA KALLO<br>VS<br>STATE OF ODISHA                  | AKSHAYA KUMAR SAHOO<br>VS<br>STATE OF ODISHA           | / /0<br>()<br>//                      |                          |
| 8  | D-BLAPL/37550/2025 | BALMIKI PRADHAN<br>VS<br>STATE OF ODISHA                                | MAHES DAS<br>VS<br>STATE OF ODISHA                     | CHAKAPADA PS /115 /2025<br>()<br>//   |                          |
| 9  | D-BLAPL/37551/2025 | RANJIT KUMAR PATRA<br>VS<br>STATE OF ODISHA                             | KULDEEP MOHANTY<br>VS<br>STATE OF ODISHA               | PHIRINGIA /160 /2025<br>()<br>//      | AOD20240000012C202500296 |
| 10 | D-BLAPL/37556/2025 | KASINATH SWAIN<br>VS<br>STATE OF ODISHA                                 | ABESH KAMAL<br>VS<br>STATE OF ODISHA                   | //<br>()<br>//                        | AOR20230000513C202500010 |
| 11 | D-BLAPL/37558/2025 | SOUMYA RANJAN PARDIA @ SOUMYA PARDIA<br>VS<br>STATE OF ODISHA           | BIJAYA KUMAR RAGADA<br>VS<br>STATE OF ODISHA           | BOLANGIR SADAR /337 /2025<br>()<br>// |                          |

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| 12 | D-BLAPL/37559/2025 | HEMANTA BHAINA<br>VS<br>STATE OF ODISHA                     | SUSANTA KUMAR SAHU<br>VS    | BHEDEN /279 /2025<br>()<br>//          |                          |
| 13 | D-BLAPL/37561/2025 | ANUPA KUMAR BHATTA @ ANUPAM BHATTA<br>VS<br>STATE OF ODISHA | JYOTIRMAYA SAHOO<br>VS      | BERHAMPUR SADAR /423 /2025<br>()<br>// |                          |
| 14 | D-BLAPL/37562/2025 | ARUN KUMAR UPADHAYA @ MALAYA<br>VS<br>STATE OF ODISHA       | JYOTIRMAYA SAHOO<br>VS      | BADABAZAR /364 /2025<br>()<br>//       |                          |
| 15 | D-BLAPL/37565/2025 | RANJAN KUMAR BHAINSA<br>VS<br>STATE OF ODISHA               | RABINDRANATH PRUSTY<br>VS   | JHARSUGUDA /401 /2025<br>()<br>//      |                          |
| 16 | D-BLAPL/37569/2025 | PANCHANAN SAHU<br>VS<br>STATE OF ODISHA                     | PANCHANAN PANIGRAHI<br>VS   | KUNDHEIGOLA /248 /2025<br>()<br>//     | AOR20250000001C202500074 |
| 17 | D-BLAPL/37570/2025 | RAJA SHIKARI @ RAJA DAS<br>VS<br>STATE OF ODISHA            | TARA PRASAD MOHAPATRA<br>VS | BARIPADA TOWN /353 /2025<br>()<br>//   |                          |
| 18 | D-BLAPL/37572/2025 | KABI PRASAD MULIA<br>VS<br>STATE OF ODISHA                  | SAPAN KUMAR LENKA<br>VS     | / /0<br>()<br>//                       |                          |
| 19 | D-BLAPL/37574/2025 | RAHUL MAHANTA<br>VS<br>STATE OF ODISHA                      | PRANAB KUMAR DAS<br>VS      | MALKANGIRI /174 /2025<br>()<br>//      |                          |
| 20 | D-BLAPL/37578/2025 | ANANTA KACHIM<br>VS<br>STATE OF ODISHA                      | DIPTI RANJAN BHOKTA<br>VS   | DAMANJODI /125 /2025<br>()<br>//       |                          |
| 21 | D-BLAPL/37582/2025 | JAGA @ JAGANNATH NAIK<br>VS<br>STATE OF ODISHA              | AMIT KUMAR SAHU<br>VS       | JEYPORE SADAR /59 /2025<br>()<br>//    |                          |
| 22 | D-BLAPL/37586/2025 | BARUNA RANA<br>VS<br>STATE OF ODISHA                        | JUGALA KISHORE PANDA<br>VS  | KANTAMAL /123 /2025<br>()<br>//        |                          |
| 23 | D-BLAPL/37593/2025 | INDRAMANI @ INDRA MOHANTA @ INDRAMANI MAHAPATRA             | INDRAMANI MAHAPATRA         | HARICHANDANPUR /120 /2025              |                          |

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|    |                    | VS  | VS                      | ()                           |                          |
|    |                    | STATE OF ODISHA                           |                         | //                           |                          |
| 24 | D-BLAPL/37595/2025 | MUSTAQ ALLAM @ MUSHTAQUE ALAM             | UMAKANTA BARIK          | PLANTSITE /335 /2021         |                          |
|    |                    | VS  | VS                      | ()                           |                          |
|    |                    | STATE OF ODISHA                           |                         | //                           |                          |
| 25 | D-BLAPL/37598/2025 | SK. AFZAL @ SEK AFJAL                     | SK. ZAFARULLA           | GORUMOHISANI /43 /2025       |                          |
|    |                    | VS  | VS                      | ()                           |                          |
|    |                    | STATE OF ODISHA                           |                         | //                           |                          |
| 26 | D-BLAPL/37601/2025 | PRASANT ROURTRAY @ PRASANT KUMAR ROURTRAY | SK. ZAFARULLA           | / /0                         |                          |
|    |                    | VS  | VS                      | ()                           |                          |
|    |                    | STATE OF ODISHA                           |                         | //                           |                          |
| 27 | D-BLAPL/37602/2025 | JALE BEHERA                               | SOURAV SUMAN BHUYAN     | KANTABANJI /306 /2024        |                          |
|    |                    | VS  | VS                      | ()                           |                          |
|    |                    | STATE OF ODISHA                           |                         | //                           |                          |
| 28 | D-BLAPL/37603/2025 | MANTU SAHOO                               | PANCHANAN PANIGRAHI     | PARJANG /515 /2025           | AOR20250000001C202500075 |
|    |                    | VS  | VS                      | ()                           |                          |
|    |                    | STATE OF ODISHA                           |                         | //                           |                          |
| 29 | D-BLAPL/37607/2025 | RAJU MONDAL                               | PRASANTA KUMAR NANDA    | LAXMISAGAR P.S. /449 /2024   |                          |
|    |                    | VS  | VS                      | ()                           |                          |
|    |                    | STATE OF ODISHA                           |                         | //                           |                          |
| 30 | D-BLAPL/37609/2025 | KASHINATH MALO                            | SNEHASISH BEHERA        | / /0                         |                          |
|    |                    | VS  | VS                      | ()                           |                          |
|    |                    | STATE OF ODISHA                           |                         | //                           |                          |
| 31 | D-BLAPL/37612/2025 | RASHMI RANJAN PATTANAIAK                  | RAMDAS ACHARY           | KANAS /192 /2025             |                          |
|    |                    | VS  | VS                      | ()                           |                          |
|    |                    | STATE OF ODISHA                           |                         | //                           |                          |
| 32 | D-BLAPL/37618/2025 | KAILASH PRUSTY @ KAILASA PRUSTI           | KASHINATH PATTANAIAK    | JUDUM /83 /2025              |                          |
|    |                    | VS  | VS                      | ()                           |                          |
|    |                    | STATE OF ODISHA                           |                         | //                           |                          |
| 33 | D-BLAPL/37619/2025 | MUNA PRADHAN                              | PRABHAKAR SABAT         | KUMBHARAPARA /338 /2025      |                          |
|    |                    | VS  | VS                      | ()                           |                          |
|    |                    | STATE OF ODISHA                           |                         | //                           |                          |
| 34 | D-BLAPL/37623/2025 | BIJAY KUMAR MOHANTA                       | HEMANTA KUMAR MOHANTA   | BALASORE VIGILANCE /17 /2025 |                          |
|    |                    | VS  | VS                      | ()                           |                          |

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| 35 | D-BLAPL/37626/2025 | STATE OF ODISHA(VIG.)<br>SANTOSH KUMAR KHOSLA<br>VS  | SANGRAM KESHARI ROUT<br>VS        | //<br>MACHHKUND /40 /2025<br>()            |                          |
| 36 | D-BLAPL/37627/2025 | STATE OF ODISHA<br>NANDA TAREI<br>VS   | JANMEJAYA KATIKIA<br>VS           | //<br>RAMBHA (KHALLIKOTE) /626 /2025<br>() |                          |
| 37 | D-BLAPL/37630/2025 | STATE OF ODISHA<br>NABAGHAN SUKLA @ NABA @ KHANTU<br>VS                                    | BICHITRA NARAYANA SATAPATHY<br>VS | //<br>KUJANGA /348 /2025<br>()             |                          |
| 38 | D-BLAPL/37633/2025 | STATE OF ODISHA<br>NARASINGHA @ NARASINGH BEHERA<br>VS                                     | UMESH CHANDRA BEHERA<br>VS        | //<br>BANARAPAL /90 /2002<br>()            |                          |
| 39 | D-BLAPL/37638/2025 | STATE OF ODISHA<br>KARTIKA DHOBA @ SHANKAR NAYAK<br>VS                                     | SOUMYA KANTA TRIPATHY<br>VS       | //<br>MATHILI /112 /2020<br>()             | AOD20240000239C202500037 |
| 40 | D-BLAPL/37641/2025 | STATE OF ODISHA<br>BHAKTARAM SRIGAM<br>VS  | SOUMYA KANTA TRIPATHY<br>VS       | //<br>PAPERMETLA P.S. /12 /2023<br>()      | AOD20240000239C202500038 |
| 41 | D-BLAPL/37646/2025 | STATE OF ODISHA<br>SITARANI PATTAYAT @ SMT. SITARANI PATTAYATRAMANI KANTA PATTANAIAK<br>VS | VS<br>VS                          | //<br>BALASORE VIGILANCE /17 /2025<br>()   |                          |
| 42 | D-BLAPL/37648/2025 | STATE OF ODISHA<br>DAMBARU HARIBURU<br>VS  | SOUMYA RANJAN PATI<br>VS          | //<br>MOHULDIHA /10 /2021<br>()            |                          |
| 43 | D-BLAPL/37656/2025 | STATE OF ODISHA<br>NITAI MANDAL<br>VS  | TUKUNA KUMAR MISHRA<br>VS         | //<br>KUNDEI /149 /2025<br>()              |                          |
| 44 | D-BLAPL/37661/2025 | STATE OF ODISHA<br>ALOK KUMAR PATTANAIAK<br>VS   | AMITAV TRIPATHY<br>VS             | //<br>RANPUR /340 /2025<br>()              |                          |
| 45 | D-BLAPL/37662/2025 | STATE OF ODISHA<br>SATYABRATA SAMAL @ SUNA<br>VS   | BIJAY KUMAR MISHRA<br>VS          | //<br>DAMANJODI /142 /2025<br>()           |                          |
|    |                    | STATE OF ODISHA  |                                   | //   |                          |

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| 46 | D-BLAPL/37667/2025 | SRIKANTA PRADHAN<br>VS<br>STATE OF ODISHA                  | DEBASNAN DAS<br>VS            | TALSARA /148 /2020<br>()<br>//     |                          |
| 47 | D-BLAPL/37670/2025 | SHUKURU MALLICK @ SUKRU MALLICK<br>VS<br>STATE OF ODISHA   | JYOTIRMAYA SAHOO<br>VS        | MOHANA /82 /2025<br>()<br>//       |                          |
| 48 | D-BLAPL/37675/2025 | PINTU BAG @ GHASI<br>VS<br>STATE OF ODISHA                 | AMULYA RATNA PANDA<br>VS      | SUNABEDA /189 /2025<br>()<br>//    |                          |
| 49 | D-BLAPL/37679/2025 | SARASWATI NAIK<br>VS<br>STATE OF ODISHA                    | PRAJIT KUMAR PRADHAN<br>VS    | //0<br>()<br>//                    |                          |
| 50 | D-BLAPL/37682/2025 | PRINCE TRIPATHI<br>VS<br>STATE OF ODISHA                   | SANJUKTA MUNDA<br>VS          | //<br>()<br>//                     | AOR20220002621C202500023 |
| 51 | D-BLAPL/37684/2025 | TRILOCHAN @ SILU PRADHAN<br>VS<br>STATE OF ODISHA          | PRAJIT KUMAR PRADHAN<br>VS    | CHHENDIPADA /571 /2022<br>()<br>// |                          |
| 52 | D-CMAPL/50208/2025 | EMAR MATH, PURI<br>VS<br>STATE OF ODISHA                   | KISHORE KUMAR JENA<br>VS      | //<br>()<br>//                     |                          |
| 53 | D-CMAPL/50238/2025 | BASANTA SENDHA @ BASANTA KUMAR SENDHA<br>VS<br>SUSAMA JENA | ADV.<br>VS                    | //<br>()<br>//                     |                          |
| 54 | D-CMAPL/50297/2025 | M/S. KHATAU NARBHERAM AND CO.<br>VS<br>UNION OF INDIA      | ADV.<br>VS                    | //<br>()<br>//                     |                          |
| 55 | D-CMP/50092/2025   | KRISHNA TADINGI<br>VS<br>SANKAR URLAKA                     | RATNAKAR SAMANTASINGHAR<br>VS | //<br>()<br>//                     |                          |
| 56 | D-CMP/50095/2025   | KRISHNA TADINGI<br>VS<br>SANKAR URLAKA                     | RATNAKAR SAMANTASINGHAR<br>VS | //<br>()<br>//                     |                          |
| 57 | D-CMP/50111/2025   | JUGAL KISHORE PATEL  | RABINDRA NATH PRUSTY          | //                                 |                          |

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|    |                    | VS   | VS                      | 0                    |                          |
|    |                    | STATE OF ODISHA  |                         | //                   |                          |
| 58 | D-CMP/50227/2025   | RABINARAYAN SAHOO  | MAMATA MISHRA           | //                   |                          |
|    |                    | VS   | VS                      | 0                    |                          |
|    |                    | NARAHARI SAHOO   |                         | //                   |                          |
| 59 | D-CMP/50251/2025   | RANKANATH SETHI  | DEBENDRA PRADHAN        | //                   |                          |
|    |                    | VS   | VS                      | 0                    |                          |
|    |                    | SUKANTI SETHI  |                         | //                   |                          |
| 60 | D-CMP/50274/2025   | SARATA CHANDRA KUNDU   | ASHOK KUMAR SARANGI     | //                   |                          |
|    |                    | VS   | VS                      | 0                    |                          |
|    |                    | KARUNAKAR KUND   |                         | //                   |                          |
| 61 | D-CMP/50281/2025   | ANITA DAS  | VIVEKANANDA JENA        | //                   |                          |
|    |                    | VS   | VS                      | 0                    |                          |
|    |                    | GOBINDA DAS  |                         | //                   |                          |
| 62 | D-CMP/50291/2025   | SURENDRA BEHERA  | BIBHUTI BHUSAN SWAIN    | //                   |                          |
|    |                    | VS   | VS                      | 0                    |                          |
|    |                    | DHANESWAR BEHERA   |                         | //                   |                          |
| 63 | D-CMP/50302/2025   | SAUDAMINI NAYAK  | ASHIT KUMAR DASH        | //                   |                          |
|    |                    | VS   | VS                      | 0                    |                          |
|    |                    | KALIMAI PRADHAN  |                         | //                   |                          |
| 64 | D-CMP/50304/2025   | SURYAMANI MOHAPATRA  | Rajjeet Roy             | //                   | AOR20220001462C202500142 |
|    |                    | VS   | VS                      | 0                    |                          |
|    |                    | BINODINI MOHAPATRA   |                         | //                   |                          |
| 65 | D-CONTC/50074/2025 | KHIROD BISWAL  | ADV                     | //                   | AOR20240000732C202500057 |
|    |                    | VS   | VS                      | 0                    |                          |
|    |                    | J. SONAL, COLLECTOR CUM CHIEF EXECUTIVE OFFICER, ZILLA PARISHAD, JAGATSINGHPUR |                         | //                   |                          |
| 66 | D-CONTC/50080/2025 | SASHIBHUSAN MOHAPATRA  | ADV.                    | //                   |                          |
|    |                    | VS   | VS                      | 0                    |                          |
|    |                    | PARESH PATRA,DEO,DHENKANAL   |                         | //                   |                          |
| 67 | D-CONTC/50081/2025 | BIDYA SUNDAR GAIN  | ADV.                    | //                   |                          |
|    |                    | VS   | VS                      | 0                    |                          |
|    |                    | CHHATRAPATI SAHOO,DEO,NABARANGPUR  |                         | //                   |                          |
| 68 | D-CONTC/50093/2025 | BINAYAK DASH   | ADV                     | //                   | AOD20240000618C202500180 |
|    |                    | VS   | VS                      | 0                    |                          |

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| 69 | D-CONTC/50096/2025 | DEORANJAN KUMAR SINGH, ADDITIONAL CHIEF SECRETARY REVENUE AND DISASTER MANAGEMENT DEPTT.<br>SREEKANTA PRADHAN<br>VS | ADV<br>VS               | //<br>()             | AOD20240000618C202500181 |
| 70 | D-CONTC/50102/2025 | DEORANJAN KUMAR SINGH, ADDL. CHIEF SECRETARY REVENUE AND DISASTER MANAGEMENT DEPTT.<br>RAMESH CHANDRA NAYAK<br>VS   | ADV.<br>VS              | //<br>()             |                          |
| 71 | D-CONTC/50103/2025 | MANORANJAN NAYAK, CONTROLLER OF ACCOUNTS, BBSR, KHURDA<br>KSHANAPRAVA MOHANTY<br>VS                                 | ADV.<br>VS              | //<br>()             |                          |
| 72 | D-CONTC/50104/2025 | R.S.GOPALAN, IAS<br>NARASINGH GOPAL<br>VS   | ADV.<br>VS              | //<br>()             |                          |
| 73 | D-CONTC/50112/2025 | ASHISH ISWAR PATIL, IAS<br>PRAKASH CHANDRA LENKA<br>VS  | ADV.<br>VS              | //<br>()             |                          |
| 74 | D-CONTC/50115/2025 | DIBYA JYOTI PARIDA, IAS<br>DEBASMITA PAHI<br>VS   | ADV.<br>VS              | //<br>()             |                          |
| 75 | D-CONTC/50145/2025 | ARCHANA GAUDA, BBSR, KHURDA<br>BHAGYALATA PATRA<br>VS   | ADV.<br>VS              | //<br>()             |                          |
| 76 | D-CONTC/50148/2025 | REENA KUMARI NAYAK, TAHASILDAR, BERHAMPUR<br>NIMAIN CHARAN GUDIA<br>VS  | ADV.<br>VS              | //<br>()             |                          |
| 77 | D-CONTC/50154/2025 | BALAMUKUNDA BHUYAN, DIRECTOR, ELEMENTARY EDUCATION, BBSR, KHURDA<br>PRAKASH PANIGRAHY<br>VS                         | ADV<br>VS               | //<br>()             | AOR20220001611C202500160 |
| 78 | D-CONTC/50157/2025 | DEORANJAN KUMAR SINGH, SECRETARY REVENUE AND DISASTER MANAGEMENT DEPTT/<br>MIHIR KUMAR BISWAL<br>VS                 | ADV.<br>VS              | //<br>()             |                          |
| 79 | D-CONTC/50158/2025 | SK.JAMIRUDDIN, COM-CUM-SECRETARY, REVENUE AND DISASTER MANAGEMENT, BBSR, KHURDA<br>PRADIP KUMAR DAS<br>VS           | ADV<br>VS               | //<br>()             | AOR20220001535C202500247 |
|    |                    | CHANDRA SEKHAR PADHY, ENGINEER IN CHIEF, WATER RESOURCES ODISHA   |                         | //                   |                          |

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| 80 | D-CONTC/50159/2025 | KSHIROD KUMAR TRIPATHY<br>VS<br>CHANDRA SEKHAR PADHY, ENGINEER IN CHIEF, WATER RESOURCES ODSHA                         | ADV<br>VS               | //<br>()             | AOR20220001535C202500245 |
| 81 | D-CONTC/50161/2025 | ELIA HOW<br>VS<br>CHANDRA SEKHAR PADHY, ENGINEER IN CHIEF, WATER RESOURCES ODISHA                                      | ADV<br>VS               | //<br>()             | AOR20220001535C202500246 |
| 82 | D-CONTC/50166/2025 | SUNITA BEHERA<br>VS<br>PURUSHOTTAM BENIA, EXECUTIVE OFFICER, GOPALPUR, GANJAM  | ADV.<br>VS              | //<br>()             |                          |
| 83 | D-CONTC/50171/2025 | BRAHMANANDA LENKA<br>VS<br>RITESH SAHU, SUPERINTENDING ENGINEER, RURAL WATER SUPPLY AND SANITATION DIVISION, SAMBALPUR | ADV.<br>VS              | //<br>()             |                          |
| 84 | D-CONTC/50174/2025 | PARSURAM MOHANTA<br>VS<br>ARVIND AGRAWAL, IAS  | SANGRAM JENA<br>VS      | //<br>()             |                          |
| 85 | D-CONTC/50181/2025 | BHABANI CHARAN SATPATHY<br>VS<br>M/S UTKAL ALUMINA INTERNATIONAL LTD., RAYAGADA  | ADV.<br>VS              | //<br>()             |                          |
| 86 | D-CONTC/50185/2025 | TRIBIKRAM RANA<br>VS<br>SACHIN PAWER, IAS  | SURYAKANTA DASH<br>VS   | //<br>()             |                          |
| 87 | D-CONTC/50200/2025 | ARATI MALLIK<br>VS<br>PRAVEEN KUMAR VERMA, MD, BURLA, SAMBALPUR  | ADV.<br>VS              | //<br>()             |                          |
| 88 | D-CONTC/50204/2025 | LAMBODAR DHAR<br>VS<br>SATYABRATA SAHU, IAS  | ADV.<br>VS              | //<br>()             |                          |
| 89 | D-CONTC/50206/2025 | BASUDEV SAHOO<br>VS<br>RAM PARKASH, COMMANDING OFFICER, SENA SEVA CORPS ABHILEKH, BANGALORE                            | ADV.<br>VS              | //<br>()             |                          |
| 90 | D-CONTC/50209/2025 | M.C. OF MALATI DEVI GIRLS HIGH SCHOOL, PADMAKOT<br>VS<br>N. THIRUMALA NAIK, IAS  | ADV.<br>VS              | //<br>()             |                          |
| 91 | D-CONTC/50210/2025 | M.C. OF BISHNU SABITRI GIRLS HIGH SCHOOL   | ADV.                    | //                   |                          |

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| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL  | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE      | E-Filing No              |
|-----|--------------------|---|-------------------------|---------------------------|--------------------------|
|     |                    | VS  | VS                      | ()                        |                          |
| 92  | D-CONTC/50212/2025 | N.THIRUMALA NAIK,IAS<br>M.C. OF PANCHAYAT GIRLS HIGH SCHOOL, SUDARSHANPUR                   |                         | //                        |                          |
|     |                    | VS  | VS                      | ()                        |                          |
| 93  | D-CONTC/50229/2025 | N.THIRUMALA NAIK,IAS<br>DR.PARTHA SINGH   | ADV.                    | //                        |                          |
|     |                    | VS  | VS                      | ()                        |                          |
| 94  | D-CONTC/50235/2025 | ASWATHY S , IAS<br>JANMEJAYA NAYAK  | Avijit Patnaik          | //                        | AOD20240000363C202500044 |
|     |                    | VS  | VS                      | ()                        |                          |
| 95  | D-CONTC/50247/2025 | GOBIND MOHAN, SECRETARY MINISTRY OF HOME AFFAIRS<br>BANITA BEHERA                           | ADV.                    | //                        |                          |
|     |                    | VS  | VS                      | ()                        |                          |
| 96  | D-CONTC/50253/2025 | HEMAKANTA SAY, IAS<br>PRANAB KISHORE PATTNAIK   | ADV.                    | //                        |                          |
|     |                    | VS  | VS                      | ()                        |                          |
| 97  | D-CONTC/50265/2025 | SANJEEV KUMAR MISHRA, IAS<br>AFSAR BIBI   | ADV.                    | //                        |                          |
|     |                    | VS  | VS                      | ()                        |                          |
| 98  | D-CONTC/50275/2025 | SOUMYA RANJAN TRIPATHY, THE EXECUTIVE OFFICER, CHOUDWAR MUNICIPALITY<br>DEBASISHA MOHAPATRA | Asutosh Rout            | //                        | AOD20230000737C202500105 |
|     |                    | VS  | VS                      | ()                        |                          |
| 99  | D-CONTC/50276/2025 | ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY<br>SARBESWAR MOHANTY                            | ADV.                    | //                        |                          |
|     |                    | VS  | VS                      | ()                        |                          |
| 100 | D-CONTC/50277/2025 | SANJAYA KUMAR SINGH, IAS<br>SRIDHAR PANDA   | CHITTARANJAN DAS        | //                        | AOR20220004051C202500036 |
|     |                    | VS  | VS                      | ()                        |                          |
| 101 | D-CRLA/37632/2025  | MAYUR SURYAWANSHI, IAS<br>DEBENDRA KUMAR JENA   | AMITAV TRIPATHY         | KHANDAGIRI P.S. /24 /2025 |                          |
|     |                    | VS  | VS                      | ()                        |                          |
| 102 | D-CRLA/37669/2025  | STATE OF ODISHA<br>BUDHADEV MAHAKUD @ BUDHU MAHAKUD   | PARTHA SARATHI DAS      | PANDAPADA /69 /2025       | AOD20240000364C202500214 |
|     |                    | VS  | VS                      | ()                        |                          |

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| SL  | FILING NO/CASE NO                     | NAME OF PETNR./APPEL   | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE   | E-Filing No              |
|-----|---------------------------------------|--|-------------------------|--|--------------------------|
| 103 | D-CRLMA/37658/2025                    | STATE OF ODISHA<br>SHARMILA SEN<br>VS                            | EKTA AGARWAL<br>VS      | //<br>MANGALA BAG /114 /2023<br>()   |                          |
| 104 | D-CRLMA/37683/2025                    | STATE OF ODISHA<br>DHANESWAR NAYAK<br>VS                         | ADV.<br>VS              | //<br>JHIRPANI P.S. /86 /2025<br>()  |                          |
| 105 | D-CRLMC/37545/2025                    | STATE OF ODISHA<br>ASHIRBAD PANCHAM<br>VS                        | AJIT KUMAR RAUT<br>VS   | //<br>BRAJARAJNAGAR /198 /2025<br>()   |                          |
| 106 | D-CRLMC/37549/2025                    | STATE OF ODISHA<br>JAYANTA KUMAR DEHURI<br>VS                    | SARBESWAR SAHOO<br>VS   | //<br>NILGIRI /363 /2025<br>()   | AOD20220004505C202500145 |
| 107 | D-CRLMC/37573/2025                    | STATE OF ODISHA<br>SANGRAM PRADHAN<br>VS                         | BISWARANJAN DALAI<br>VS | //<br>KUJANGA /358 /2025<br>()   | AOR20220003722C202500253 |
| 108 | D-CRLMC/37575/2025                    | STATE OF ODISHA<br>BHAGIA @ BHAGABAN SIAL<br>VS                  | SABYASACHI MISHRA<br>VS | //<br>KHAIRA /29 /2017<br>()   |                          |
| 109 | D-CRLMC/37592/2025<br>CRLMC/5154/2025 | STATE OF ODISHA<br>SUBASISH BASANTARAY<br>VS                     | PRAMOD KUMAR ROUT<br>VS | //<br>NISCHINTAKOILI /196 /2025<br>J.M.F.C.,NISCHINTAKOILI(Cuttack)<br>GR/0000379/2025 |                          |
| 110 | D-CRLMC/37594/2025                    | STATE OF ODISHA<br>CHARULATA @ CHAINA BEHERA<br>VS               | RAKESH BEHERA<br>VS     | //<br>//0<br>()  |                          |
| 111 | D-CRLMC/37596/2025                    | STATE OF ODISHA<br>KAILASH CHANDRA BEERO @ KAILASH CHANDRA<br>VS | SENIL KUMAR PANDA<br>VS | //<br>ADVA /52 /2022<br>()   |                          |
| 112 | D-CRLMC/37611/2025                    | STATE OF ODISHA<br>SATINDRA KUMAR YADAV<br>VS                    | ABHAY KHANDELWAL<br>VS  | //<br>//0<br>()  |                          |
| 113 | D-CRLMC/37614/2025                    | STATE OF ODISHA<br>PRASANTA KUMAR SAHU @ PRASANTA SAHOO<br>VS    | SATYABRATA DASH<br>VS   | //<br>BRAMHA BARADA /166 /2025<br>()   |                          |
|     |                                       | STATE OF ODISHA  |                         | //   |                          |

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| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL   | COUNSEL OF PETNR./APPEL    | PS/ LOWER COURT CASE                      | E-Filing No              |
|-----|--------------------|--|----------------------------|---|--------------------------|
| 114 | D-CRLMC/37621/2025 | UDAYANATH GIRI<br>VS<br>CENTRAL BUREAU OF INVESTIGARION(CBI) | RAJESWAR HOTA<br>VS        | //<br>()                                  |                          |
| 115 | D-CRLMC/37629/2025 | KISHORE@KISHOR KHORA@KHARA<br>VS<br>STATE OF ODISHA          | SANGRAM KESHARI ROUT<br>VS | KORAPUT GRPS /31 /2024<br>()<br>//        |                          |
| 116 | D-CRLMC/37644/2025 | PRAMOD KUMAR BARIK@ PRAMOD KU.BARIK<br>VS<br>STATE OF ODISHA | GOKULANANDA SAHU<br>VS     | NAWAPARA /103 /2014<br>()<br>//           |                          |
| 117 | D-CRLMC/37647/2025 | KANHU CHARAN PATTANAIAK<br>VS<br>STATE OF ODISHA             | BYOMAKESH TRIPATHY<br>VS   | DASPALLA /47 /2024<br>()<br>//            |                          |
| 118 | D-CRLMC/37649/2025 | BIRBAL KAUSHIK<br>VS<br>STATE OF ODISHA(VIG.)                | BYOMOKESH SAHOO<br>VS      | SAMBALPUR VIGILANCE /58 /2010<br>()<br>// |                          |
| 119 | D-CRLMC/37652/2025 | RAHUL SAHU @ RAHUL KUMAR SAHU<br>VS<br>STATE OF ODISHA       | ABHAYA KUMAR PARIDA<br>VS  | SECTOR-3 /86 /2016<br>()<br>//            |                          |
| 120 | D-CRLMC/37654/2025 | HEMANT DIGAL<br>VS<br>STATE OF ODISHA                        | BAIJAYANTI MOHANTY<br>VS   | K.NUAGOAN /61 /2020<br>()<br>//           |                          |
| 121 | D-CRLMC/37657/2025 | SAJIBUL SK<br>VS<br>STATE OF ODISHA                          | KULDEEP MOHANTY<br>VS      | BARIPADA TOWN /942 /2022<br>()<br>//      | AOD20240000012C202500299 |
| 122 | D-CRLMC/37664/2025 | SUMAN SAMAL<br>VS<br>STATE OF ODISHA                         | AMITAV TRIPATHY<br>VS      | FATEGARH /327 /2025<br>()<br>//           |                          |
| 123 | D-CRLMC/37673/2025 | DR. SANDEEP KUMAR PRUSTY<br>VS<br>STATE OF ODISHA            | PRAVASH CHANDRA JENA<br>VS | MANGALA BAG /266 /2021<br>()<br>//        |                          |
| 124 | D-CRLMC/37681/2025 | RAMANIRANJAN JENA<br>VS<br>STATE OF ODISHA                   | MD. GOLAM MADANI<br>VS     | BONTH /200 /2025<br>()<br>//              |                          |
| 125 | D-CRLMC/37685/2025 | PRAYABRATA SENA @ LUCKY                                      | SAMBIT RATH                | BANKI /34 /2022                           |                          |

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|-----|--------------------|----------------------|--------------------------|-------------------------------|--------------------------|
|     |                    | VS                   | VS                       | ()                            |                          |
|     |                    | STATE OF ODISHA      |                          | //                            |                          |
| 126 | D-CRLMC/37687/2025 | SOURAV KUMAR ROUT    | SATYANARAYAN MISHRA      | BHAWANIPATNA SADAR /473 /2025 | AOR20220001303C202500072 |
|     |                    | VS                   | VS                       | ()                            |                          |
|     |                    | STATE OF ODISHA      |                          | //                            |                          |
| 127 | D-CRLMP/37534/2025 | NIRUPAMA SWAIN       | MANORANJAN DAS           | //                            | AOR20220000053C202500127 |
|     |                    | VS                   | VS                       | ()                            |                          |
|     |                    | STATE OF ODISHA      |                          | //                            |                          |
| 128 | D-CRLMP/37539/2025 | JHARANA DAS          | TUSHAR KANTA NAYAK       | / /0                          |                          |
|     |                    | VS                   | VS                       | ()                            |                          |
|     |                    | STATE OF ODISHA      |                          | //                            |                          |
| 129 | D-CRLMP/37540/2025 | BINAYA KUMAR SAHOO   | SURESH KUMAR JENA        | / /0                          |                          |
|     |                    | VS                   | VS                       | ()                            |                          |
|     |                    | STATE OF ODISHA      |                          | //                            |                          |
| 130 | D-CRLMP/37600/2025 | GOURI MOHAPATRA      | ASHIT KUMAR DASH         | / /0                          |                          |
|     |                    | VS                   | VS                       | ()                            |                          |
|     |                    | STATE OF ODISHA      |                          | //                            |                          |
| 131 | D-CRLMP/37606/2025 | VICTIM               | BIBHU PRASAD CHHUALSINGH | / /0                          |                          |
|     |                    | VS                   | VS                       | ()                            |                          |
|     |                    | STATE OF ODISHA      |                          | //                            |                          |
| 132 | D-CRLMP/37608/2025 | KAMALA MALIK         | SURENDRA PRASAD BARIK    | / /0                          |                          |
|     |                    | VS                   | VS                       | ()                            |                          |
|     |                    | STATE OF ODISHA      |                          | //                            |                          |
| 133 | D-CRLMP/37610/2025 | MALLI DAS            | SURENDRA PRASAD BARIK    | / /0                          |                          |
|     |                    | VS                   | VS                       | ()                            |                          |
|     |                    | STATE OF ODISHA      |                          | //                            |                          |
| 134 | D-CRLMP/37663/2025 | PRANASINDHU ROUT     | BIDYALOK MOHAPATRA       | / /0                          |                          |
|     |                    | VS                   | VS                       | ()                            |                          |
|     |                    | STATE OF ODISHA      |                          | //                            |                          |
| 135 | D-CRLMP/37666/2025 | SAGAR BASI NATH      | MANOJ PANIGRAHI          | CUTTACK SADAR /828 /2025      | AOR20220001665C202500121 |
|     |                    | VS                   | VS                       | ()                            |                          |
|     |                    | STATE OF ODISHA      |                          | //                            |                          |
| 136 | D-CRLMP/37677/2025 | MANO RANJITA BEHERA  | RESHMA BEHERA            | / /0                          |                          |
|     |                    | VS                   | VS                       | ()                            |                          |

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|-----|--|---|---------------------------------|--|--------------------------|
| 137 | D-CRLMP/37686/2025                     | STATE OF ODISHA<br>RUPALI BISWAL<br>VS                          | SUBHA KUMAR MISHRA<br>VS        | //<br>/0<br>()   |                          |
| 138 | D-CRLREV/37533/2025<br>CRLREV/997/2025 | STATE OF ODISHA<br>SHASHMITA NAYAK<br>VS                        | AMIYA KUMAR MOHANTY<br>VS       | //<br>MARKAT NAGAR /207 /2021<br>1ST A.D.J., CUTTACK(Cuttack)<br>ST/0000035/2022 |                          |
| 139 | D-CRLREV/37557/2025                    | STATE OF ODISHA<br>SAI PRATIK DAS<br>VS                         | RAKESH BEHERA<br>VS             | LINGARAJ P.S. /222 /2025<br>()   |                          |
| 140 | D-CRLREV/37560/2025                    | STATE OF ODISHA<br>MADAN MOHAN PANIGRAHI<br>VS                  | BHABANI SHANKAR DASPARIDA<br>VS | //<br>KEONJHAR TOWN /2 /2024<br>()   |                          |
| 141 | D-CRLREV/37587/2025                    | STATE OF ODISHA<br>NIBEDITA SAHOO @ NIVEDITA SAHOO<br>VS        | LINGARAJ SARANGI<br>VS          | //<br>/0<br>()   |                          |
| 142 | D-CRLREV/37591/2025                    | BIBHUTI BHUSAN SAHOO<br>SIDDHANT KUMAR DUTT<br>VS               | OM SWARUP<br>VS                 | //<br>MAHILA P.S.(BBSR) /104 /2023<br>()   |                          |
| 143 | D-CRLREV/37597/2025                    | ABHIPSA MOHAPATRA<br>SHANTANU SINGH<br>VS                       | MANOJ KUMAR MOHANTY (2)<br>VS   | //<br>BHANJPUR /295 /2025<br>()  |                          |
| 144 | D-CRLREV/37604/2025                    | MARTHA DEY<br>SURARAJ MOHAN SWAIN<br>VS                         | SK. ZAFARULLA<br>VS             | //<br>BONTH /48 /2017<br>()  |                          |
| 145 | D-CRLREV/37616/2025                    | STATE OF ODISHA<br>RAMACHANDRA SAHOO @ RAMA CHANDRA SAHOO<br>VS | ORADIPTA BEURA<br>VS            | //<br>/0<br>()   | AOD20220004020C202500077 |
| 146 | D-CRLREV/37625/2025                    | STATE OF ODISHA<br>SRIDHARA DEHURY<br>VS                        | RAKESH BEHERA<br>VS             | //<br>KANKADAHAD /38 /2024<br>()   |                          |
| 147 | D-CRLREV/37631/2025                    | STATE OF ODISHA<br>UMESH PATRA<br>VS                            | NAMITA PATTANAIAK<br>VS         | //<br>/0<br>()   |                          |
|     |  | STATE OF ODISHA   |                                 | //   |                          |

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|-----|---------------------|---|---------------------------|------------------------------|--------------------------|
| 148 | D-CRLREV/37645/2025 | PRADEEP KUMAR SETHY<br>VS<br>CENTRAL BUREAU OF INVESTIGATION(CBI)                           | SOUGAT DASH<br>VS         | //<br>()                     |                          |
| 149 | D-CRLREV/37672/2025 | PURNA CHANDRA NAYAK<br>VS<br>STATE OF ODISHA  | DEBASIS SARANGI<br>VS     | POLASARA PS /134 /2019<br>() |                          |
| 150 | D-CRLREV/37688/2025 | SALIP SAMAL<br>VS<br>STATE OF ODISHA  | DEBASNAN DAS<br>VS        | KUJANGA /258 /2025<br>()     |                          |
| 151 | D-FAO/50285/2025    | MANAGER LEGAL, M/S. CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD., KHURDA<br>VS<br>BIJAY JENA | MANJUNATH KUMAR<br>VS     | //<br>()                     |                          |
| 152 | D-MACA/50097/2025   | KARANA BEHERA<br>VS<br>INDRAMANI BHOI   | PANCHANAN PANIGRAHI<br>VS | //<br>()                     | AOR20250000001C202500073 |
| 153 | D-MACA/50156/2025   | D.M., CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD., KHURDA<br>VS<br>IPSITA PAHANTASINGH      | SOONATH KUMAR<br>VS       | //<br>()                     |                          |
| 154 | D-MACA/50170/2025   | SRABAN KUMAR BAGH<br>VS<br>NARENDRA KUMAR SAHU  | KAPILA CHARAN NAYAK<br>VS | //<br>()                     |                          |
| 155 | D-MATA/50109/2025   | SUNIL PRATIHARI<br>VS<br>PADMABATI PATAJOSHI  | NIKUNJA KUMAR ROUT<br>VS  | //<br>()                     |                          |
| 156 | D-MATA/50198/2025   | DR. PANCHANAN SAHOO<br>VS<br>SUBHASHREE SAHOO   | SUJATA JENA<br>VS         | //<br>()                     |                          |
| 157 | D-RPFAM/50084/2025  | DIBAKAR SAHOO<br>VS<br>PRATIMA SAHOO  | APARESH BHOI<br>VS        | //<br>()                     |                          |
| 158 | D-RPFAM/50173/2025  | SURESH KUMAR BEHERA<br>VS<br>PILURANI BEHERA  | RABI NARAYAN PANDA<br>VS  | //<br>()                     |                          |
| 159 | D-RPFAM/50300/2025  | SUVENDU PRAKASH RAY   | BHABANI SANKAR DAS        | //                           |                          |

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|-----|---------------------|--|-------------------------|----------------------|--------------------------|
|     |                     | VS   | VS                      | ()                   |                          |
| 160 | D-RSA/50075/2025    | SASMITA PRADHAN<br>NIRMAL CHANDRA NAYAK                                  | SUMIT KUMAR MOHANTY     | //                   | AOR20220003068C202500027 |
|     |                     | VS   | VS                      | ()                   |                          |
| 161 | D-RSA/50216/2025    | PRASANTA KUMAR NAYAK<br>LAXMIDHAR DAS                                    | BANSHIDHAR SATAPATHY    | //                   |                          |
|     |                     | VS   | VS                      | ()                   |                          |
| 162 | D-RSA/50261/2025    | STATE OF ODISHA<br>BRAJABANDHU BHUYAN                                    | SOURAV SUMAN BHUYAN     | //                   |                          |
|     |                     | VS   | VS                      | ()                   |                          |
| 163 | D-RSA/50280/2025    | STATE OF ODISHA<br>BASANTI DEY   | SOUMYA RANJAN PATI      | //                   |                          |
|     |                     | VS   | VS                      | ()                   |                          |
| 164 | D-RVWPET/50186/2025 | ANANTA KUMAR BHADRA<br>SADANANDA DAS                                     | PRASANT KUMAR KHUNTIA   | //                   |                          |
|     |                     | VS   | VS                      | ()                   |                          |
| 165 | D-RVWPET/50298/2025 | JOINT COMMISSIONER, SETTLEMENT AND CONSOLIDATION, BBSR<br>WINNERS PHARMA | Atul Tripathy           | //                   | AOD20240000618C202500182 |
|     |                     | VS   | VS                      | ()                   |                          |
| 166 | D-WA/50098/2025     | STATE OF ODISHA<br>RISHABH KUMAR JAIN                                    | BALARAM NAYAK           | //                   |                          |
|     |                     | VS   | VS                      | ()                   |                          |
| 167 | D-WA/50162/2025     | L.I.C. OF INDIA<br>STATE OF ODISHA                                       | AISHWARYA DASH,A.S.C    | //                   | LOD20240000200C202500484 |
|     |                     | VS   | VS                      | ()                   |                          |
| 168 | D-WA/50163/2025     | PRAVATI BAGISH<br>STATE OF ODISHA  | SAROJ KUMAR JEE,A.G.A   | //                   | LOD20240000194C202500484 |
|     |                     | VS   | VS                      | ()                   |                          |
| 169 | D-WA/50164/2025     | PRAKASH CHANDRA PRADHAN<br>STATE OF ODISHA                               | SAROJ KUMAR JEE,A.G.A   | //                   | LOD20240000172C202500463 |
|     |                     | VS   | VS                      | ()                   |                          |
| 170 | D-WA/50165/2025     | RAGHABA ROUTA<br>STATE OF ODISHA   | AISHWARYA DASH,A.S.C    | //                   | LOD20240000172C202500464 |
|     |                     | VS   | VS                      | ()                   |                          |

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| SL  | FILING NO/CASE NO                      | NAME OF PETNR./APPEL  | COUNSEL OF PETNR./APPEL       | PS/ LOWER COURT CASE | E-Filing No              |
|-----|--|---|-------------------------------|----------------------|--------------------------|
| 171 | D-WA/50230/2025                        | SURYANARAYAN MOHANTY<br>STATE OF ODISHA<br>VS<br>DURYODHAN NAIK             | SASWAT DAS,A.G.A<br>VS        | //<br>//<br>()       | LOD20240000200C202500485 |
| 172 | D-WA/50231/2025                        | STATE OF ODISHA<br>VS<br>SNEHALATA DASH                                     | ARABINDA TRIPATHY,A.G.A<br>VS | //<br>//<br>()       | LOD20240000172C202500465 |
| 173 | D-WA/50232/2025                        | STATE OF ODISHA<br>VS<br>SARASWATI TRIPATHY                                 | ARABINDA TRIPATHY,A.G.A<br>VS | //<br>//<br>()       | LOD20240000200C202500486 |
| 174 | D-WA/50234/2025                        | COMMISSIONER CUM SECRETARY OF SCHOOL AND<br>VS<br>ANANTA PRASAD BARIK       | ANANTA PRASAD BARIK<br>VS     | //<br>//<br>()       | LOD20240000194C202500485 |
| 175 | D-WA/50266/2025                        | CHAKRADHAR SAHOO<br>VS<br>TATA POWER CENTRAL ODISHA DISTRIBUTION LTD., BBSR | VS<br>VS                      | //<br>//<br>()       |                          |
| 176 | D-WA/50305/2025                        | RAMESH CHANDRA PADHY<br>VS<br>STATE OF ODISHA                               | ALOK KUMAR DAS<br>VS          | //<br>//<br>()       |                          |
| 177 | D-WP(C)/50072/2025                     | DANDAPANI BEHERA<br>VS<br>STATE OF ODISHA                                   | SWAPNIL ROY<br>VS             | //<br>//<br>()       | AOR20220001600C202500203 |
| 178 | D-WP(C)/50073/2025                     | PADMINI MALLICK<br>VS<br>STATE OF ODISHA                                    | SHASHI BHUSAN JENA<br>VS      | //<br>//<br>()       |                          |
| 179 | D-WP(C)/50076/2025                     | CHANDRAMANI MISHRA<br>VS<br>STATE OF ODISHA                                 | BHAKTA RANJAN BARIK<br>VS     | //<br>//<br>()       |                          |
| 180 | D-WP(C)/50077/2025<br>WP(C)/34708/2025 | AJAYA KUMAR SAHOO<br>VS<br>STATE OF ORISSA                                  | GYANA RANJAN DHAL<br>VS       | //<br>//<br>()       |                          |
| 181 | D-WP(C)/50078/2025                     | GODABARI NAYAK<br>VS<br>STATE OF ODISHA                                     | DEBA KANTA MOHANTY<br>VS      | //<br>//<br>()       |                          |

## ORISSA HIGH COURT

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| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL   | COUNSEL OF PETNR./APPEL      | PS/ LOWER COURT CASE | E-Filing No              |
|-----|--------------------|--|------------------------------|----------------------|--------------------------|
| 182 | D-WP(C)/50079/2025 | SUDESHNA MIRDDHA<br>VS<br>STATE OF ODISHA  | PRAKASH KUMAR ROUT<br>VS     | //<br>0<br>//        |                          |
| 183 | D-WP(C)/50082/2025 | NEMALIPURI SAROJINI<br>VS<br>THE COMMISSIONER CUM SECRETARY, DEPTT. HIGHER EDUCATION , GOVT. OF ODISHA | SANDHYARANI PANI<br>VS       | //<br>0<br>//        | AOR20230000010C202500096 |
| 184 | D-WP(C)/50083/2025 | ANANDA CHANDRA BEHERA<br>VS<br>STATE OF ODISHA   | BIJAYA KUMAR NAYAK (3)<br>VS | //<br>0<br>//        | AOR20230000709C202500050 |
| 185 | D-WP(C)/50085/2025 | ASHOK PRADHAN<br>VS<br>STATE OF ODISHA   | LAMBODAR PRADHAN<br>VS       | //<br>0<br>//        |                          |
| 186 | D-WP(C)/50086/2025 | DR.NIRANJAN DAS<br>VS<br>STATE OF ODISHA   | NIHAL RATH<br>VS             | //<br>0<br>//        |                          |
| 187 | D-WP(C)/50087/2025 | GANESWER @ GANESH MALIK<br>VS<br>STATE OF ODISHA   | LAMBODAR PRADHAN<br>VS       | //<br>0<br>//        |                          |
| 188 | D-WP(C)/50088/2025 | DR.SANTOSH KUMAR MOHAPATRA<br>VS<br>STATE OF ODISHA  | NIHAL RATH<br>VS             | //<br>0<br>//        |                          |
| 189 | D-WP(C)/50089/2025 | SATYASMITA PARIDA<br>VS<br>STATE OF ODISHA   | JAYDEEP PAL<br>VS            | //<br>0<br>//        |                          |
| 190 | D-WP(C)/50090/2025 | JAYANTA KUMAR SABAR<br>VS<br>STATE OF ODISHA   | JAJATI KESHARI KHUNTIA<br>VS | //<br>0<br>//        |                          |
| 191 | D-WP(C)/50091/2025 | BRAJAKISHORE BALIARSINGH<br>VS<br>STATE OF ODISHA  | JAJATI KESHARI KHUNTIA<br>VS | //<br>0<br>//        |                          |
| 192 | D-WP(C)/50094/2025 | RAJA NAIK<br>VS<br>STATE OF ODISHA   | DURGA PRASAD PANIGRAHI<br>VS | //<br>0<br>//        |                          |
| 193 | D-WP(C)/50099/2025 | KARTIK PRADHAN   | NISHIKANTA MISHRA            | //                   |                          |

## ORISSA HIGH COURT

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|-----|--------------------|--|-------------------------|----------------------|--------------------------|
|     |                    | VS   | VS                      | ()                   |                          |
|     |                    | STATE OF ODISHA                            |                         | //                   |                          |
| 194 | D-WP(C)/50100/2025 | ADITYA NARAYAN PATTNAYAK                   | JAJATI KESHARI KHUNTIA  | //                   |                          |
|     |                    | VS   | VS                      | ()                   |                          |
|     |                    | STATE OF ODISHA                            |                         | //                   |                          |
| 195 | D-WP(C)/50101/2025 | GOBARDHAN NAYAK                            | GOBARDHAN NAYAK         | //                   |                          |
|     |                    | VS   | VS                      | ()                   |                          |
|     |                    | STATE OF ODISHA                            |                         | //                   |                          |
| 196 | D-WP(C)/50105/2025 | ANITA DASH                                 | AJIT CH MOHAPATRA       | //                   |                          |
|     |                    | VS   | VS                      | ()                   |                          |
|     |                    | STAMP COLLECTOR CUM SUB REGISTRAR, SALIPUR |                         | //                   |                          |
| 197 | D-WP(C)/50106/2025 | KALU CHARAN GOUDA                          | KAILASH CHANDRA MISHRA  | //                   | AOR20230000698C202500015 |
|     |                    | VS   | VS                      | ()                   |                          |
|     |                    | STATE OF ODISHA                            |                         | //                   |                          |
| 198 | D-WP(C)/50107/2025 | RATIKANTA MALIK                            | PRADEEP KUMAR DAS       | //                   | AOR20220001207C202500122 |
|     |                    | VS   | VS                      | ()                   |                          |
|     |                    | STATE OF ODISHA                            |                         | //                   |                          |
| 199 | D-WP(C)/50108/2025 | SUKANTA BHOI                               | RANJAN KUMAR NAYAK      | //                   |                          |
|     |                    | VS   | VS                      | ()                   |                          |
|     |                    | STATE OF ODISHA                            |                         | //                   |                          |
| 200 | D-WP(C)/50110/2025 | M/S ODYSSEY ADVANCED TELEMATICS SYSTEMS    | KANANBALA ROY CHOUDHURY | //                   | AOR20220001523C202500140 |
|     |                    | VS   | VS                      | ()                   |                          |
|     |                    | STATE OF ODISHA                            |                         | //                   |                          |
| 201 | D-WP(C)/50113/2025 | KARTIK SAHU                                | BRAJA MOHAN SARANGI     | //                   |                          |
|     |                    | VS   | VS                      | ()                   |                          |
|     |                    | R.T.O.ANGUL                                |                         | //                   |                          |
| 202 | D-WP(C)/50114/2025 | UMAKANTA SWAIN                             | AMIYA KUMAR MOHANTY     | //                   |                          |
|     |                    | VS   | VS                      | ()                   |                          |
|     |                    | STATE OF ODISHA                            |                         | //                   |                          |
| 203 | D-WP(C)/50116/2025 | URBASI BEHERA @ DALAI                      | DAYANIDHI MISHRA        | //                   |                          |
|     |                    | VS   | VS                      | ()                   |                          |
|     |                    | STATE OF ODISHA                            |                         | //                   |                          |
| 204 | D-WP(C)/50117/2025 | BIJAY KUMAR BISWAL                         | BRAJA MOHAN SARANGI     | //                   |                          |
|     |                    | VS   | VS                      | ()                   |                          |

**ORISSA HIGH COURT**

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|-----|--|--|------------------------------|----------------------|--------------------------|
| 205 | D-WP(C)/50118/2025                     | SUPERINTENDENT OF POLICE, CUTTACK<br>ANSUMAN KAR<br>VS<br>SUPERITENDENT OF POLICE, CUTTACK                           | BRAJA MOHAN SARANGI<br>VS    | //<br>//<br>0        |                          |
| 206 | D-WP(C)/50119/2025                     | JUBARAJ TAKRI<br>VS<br>KAMALA CHHATI   | SURAJ MOHANTY<br>VS          | //<br>//<br>0        |                          |
| 207 | D-WP(C)/50120/2025                     | BIJAN DAS<br>VS<br>SUPERINTENDENT OF POLICE, CUTTACK   | BRAJA MOHAN SARANGI<br>VS    | //<br>//<br>0        |                          |
| 208 | D-WP(C)/50121/2025                     | M/S.JAGANNATH STONE CRUSHER, BALESWAR<br>VS<br>STATE OF ODISHA   | MANOJA KUMAR KHUNTIA<br>VS   | //<br>//<br>0        |                          |
| 209 | D-WP(C)/50122/2025                     | SUBHRANSHU SEKHAR PANDA<br>VS<br>STATE OF ODISHA   | DILLIP KUMAR MOHAPATRA<br>VS | //<br>//<br>0        |                          |
| 210 | D-WP(C)/50123/2025                     | BAJARANGABALI @ BAJARANGI SELF HELP GROUP<br>VS<br>STATE OF ODISHA   | BIJAN KUMAR SINGH<br>VS      | //<br>//<br>0        |                          |
| 211 | D-WP(C)/50124/2025<br>WP(C)/34692/2025 | PRAVATI KODAMA SING @ PRABHATI KODAMASINGH<br>VS<br>CHIEF MANAGER-CUM-AUTHORIZED OFFICER, BANK OF INDIA, BHUBANESWAR | ANUSHURAM MISHRA<br>VS       | //<br>//<br>0        |                          |
| 212 | D-WP(C)/50125/2025                     | PRAMODINI PATI<br>VS<br>STATE OF ODISHA  | GANESH PRASAD SAMAL<br>VS    | //<br>//<br>0        |                          |
| 213 | D-WP(C)/50126/2025<br>WP(C)/34734/2025 | ANALOG IAS INTITUTE, HYDERABAD<br>VS<br>STATE OF ODISHA  | SUSANTA KUMAR NATH<br>VS     | //<br>//<br>0        |                          |
| 214 | D-WP(C)/50127/2025                     | KHIRENDRANATH BISOI<br>VS<br>PRASAR BHARATI BOARD CASTING CORPORATION OF INDIA                                       | RINTU NAYAK<br>VS            | //<br>//<br>0        | AOD20250000560C202500027 |
| 215 | D-WP(C)/50128/2025                     | BHASKAR SWAIN<br>VS<br>STATE OF ODISHA   | GANESH PRASAD SAMAL<br>VS    | //<br>//<br>0        |                          |

## ORISSA HIGH COURT

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|-----|--|---|--------------------------------|----------------------|--------------------------|
| 216 | D-WP(C)/50129/2025                     | NIRAKAR BARIK<br>VS<br>STATE OF ODISHA  | SIBA PRASAD PATI<br>VS         | //<br>()<br>//       |                          |
| 217 | D-WP(C)/50130/2025                     | SUNIL KUMAR KHILAR<br>VS<br>STATE OF ODISHA   | PRASANTA KUMAR MISHRA<br>VS    | //<br>()<br>//       |                          |
| 218 | D-WP(C)/50131/2025                     | PRASANTA KUMAR ORAM<br>VS<br>STATE OF ODISHA  | PRASANTA KUMAR MISHRA<br>VS    | //<br>()<br>//       |                          |
| 219 | D-WP(C)/50132/2025                     | M/S.SUCHI MULTI CUISINE RESTAURANT, KORAPUT<br>VS<br>CHIEF MANAGER, STATE BANK OF INDIA, GANDHI CHOWK BRANCH, KORAPUT | DIPTI RANJAN BHOKTA<br>VS      | //<br>()<br>//       |                          |
| 220 | D-WP(C)/50133/2025<br>WP(C)/34702/2025 | M/S AHALYA ENTERPRISES, BALASORE<br>VS<br>STATE OF ODISHA   | ABHAY KHANDELWAL<br>VS         | //<br>()<br>//       |                          |
| 221 | D-WP(C)/50134/2025                     | KALPANA PADHAN<br>VS<br>STATE OF ODISHA   | ALOK KUMAR PANDA<br>VS         | //<br>()<br>//       |                          |
| 222 | D-WP(C)/50135/2025                     | MAMA SHREE PATRA<br>VS<br>STATE OF ODISHA   | PRASANTA KUMAR SATAPATHY<br>VS | //<br>()<br>//       |                          |
| 223 | D-WP(C)/50136/2025                     | H.SABITRI REDDY<br>VS<br>STATE OF ODISHA  | SURENDRA BEHERA<br>VS          | //<br>()<br>//       | AOR20220002611C202500009 |
| 224 | D-WP(C)/50137/2025                     | RASHBIHARI MOHANTY<br>VS<br>STATE OF ODISHA   | HRUDANANDA TRIPATHY<br>VS      | //<br>()<br>//       | AOR20230000127C202500009 |
| 225 | D-WP(C)/50138/2025                     | SUSHIL KUMAR PANDA<br>VS<br>STATE OF ODISHA   | SUSHANTA KUMAR JOSHI<br>VS     | //<br>()<br>//       |                          |
| 226 | D-WP(C)/50139/2025                     | AKHAYA KUMAR MALLICK<br>VS<br>SUPERINTENDING ARCHAEOLOGIST, ARCHAEOLOGICAL SURVEY OF INDIA                            | SIDDHANT SARANGI<br>VS         | //<br>()<br>//       | AOD20250000975C202500046 |
| 227 | D-WP(C)/50140/2025                     | RUNI BEHERA   | MANORANJAN MUDULI              | //                   | AOD20240000388C202500050 |

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|-----|--------------------|---------------------------------------|-----------------------------|----------------------|--------------------------|
|     |                    | VS                                    | VS                          | 0                    |                          |
|     |                    | UNION OF INDIA                        |                             | //                   |                          |
| 228 | D-WP(C)/50141/2025 | CHITAMANI NIAL                        | BIJAYA KUMAR BEHERA 1       | //                   |                          |
|     |                    | VS                                    | VS                          | 0                    |                          |
|     |                    | STATE OF ODISHA                       |                             | //                   |                          |
| 229 | D-WP(C)/50142/2025 | BILASA DAS                            | BIJAYA KUMAR BEHERA 1       | //                   |                          |
|     |                    | VS                                    | VS                          | 0                    |                          |
|     |                    | STATE OF ODISHA                       |                             | //                   |                          |
| 230 | D-WP(C)/50143/2025 | AJIT KUMAR PADHI                      | BIJAYA KUMAR BEHERA 1       | //                   |                          |
|     |                    | VS                                    | VS                          | 0                    |                          |
|     |                    | STATE OF ODISHA                       |                             | //                   |                          |
| 231 | D-WP(C)/50144/2025 | SUSAMA SAHANI                         | SUDEEPTA KUMAR SINGH        | //                   |                          |
|     |                    | VS                                    | VS                          | 0                    |                          |
|     |                    | STATE OF ODISHA                       |                             | //                   |                          |
| 232 | D-WP(C)/50146/2025 | KAMALAKANTA NAYAK                     | SIDHESWAR RATH              | //                   |                          |
|     |                    | VS                                    | VS                          | 0                    |                          |
|     |                    | STATE OF ODISHA                       |                             | //                   |                          |
| 233 | D-WP(C)/50147/2025 | GOBINDA KUMAR PATRO                   | BIJAYA KUMAR BEHERA 1       | //                   |                          |
|     |                    | VS                                    | VS                          | 0                    |                          |
|     |                    | STATE OF ODISHA                       |                             | //                   |                          |
| 234 | D-WP(C)/50149/2025 | GITANJALI MALLICK                     | MANORANJAN MUDULI           | //                   | AOD20240000388C202500051 |
|     |                    | VS                                    | VS                          | 0                    |                          |
|     |                    | UNION OF INDIA                        |                             | //                   |                          |
| 235 | D-WP(C)/50150/2025 | GOPI SETHI                            | BIJAYA KUMAR BEHERA 1       | //                   |                          |
|     |                    | VS                                    | VS                          | 0                    |                          |
|     |                    | STATE OF ODISHA                       |                             | //                   |                          |
| 236 | D-WP(C)/50151/2025 | BANK OF INDIA                         | SIBADUTTA RAMAPRASAD MISHRA | //                   |                          |
|     |                    | VS                                    | VS                          | 0                    |                          |
|     |                    | COLLECTOR AND DIST.MAGISTRATE, KHURDA |                             | //                   |                          |
| 237 | D-WP(C)/50152/2025 | SUJIT KUMAR PADHI                     | BIJAYA KUMAR BEHERA 1       | //                   |                          |
|     |                    | VS                                    | VS                          | 0                    |                          |
|     |                    | STATE OF ODISHA                       |                             | //                   |                          |
| 238 | D-WP(C)/50153/2025 | DR.RUCHA CHHAJED                      | AVIJIT MISHRA               | //                   |                          |
|     |                    | VS                                    | VS                          | 0                    |                          |

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|-----|--------------------|--|------------------------------------|----------------------|--------------------------|
| 239 | D-WP(C)/50155/2025 | STATE OF ODISHA<br>SURENDRA KUMAR JENA<br>VS                         | KEDAR CHANDRA SARANGI<br>VS        | //<br>//<br>()       |                          |
| 240 | D-WP(C)/50160/2025 | STATE OF ODISHA<br>M/S SAIL , ROURKELA STEEL PLANT, ROURKELA<br>VS   | KANISKA RATH<br>VS                 | //<br>//<br>()       | AOR20220001352C202500082 |
| 241 | D-WP(C)/50167/2025 | THE COMMISSIONER OF SALES TAX CT AND<br>UNION OF INDIA<br>VS         | GST<br>RUPESH KUMAR KANUNGO<br>VS  | //<br>//<br>()       |                          |
| 242 | D-WP(C)/50168/2025 | RAJHRANJAN DAMODAR RATH<br>D RABINDRA KUMAR ACHARI<br>VS             | VS<br>SANJAY KUMAR BEHERA<br>VS    | //<br>//<br>()       |                          |
| 243 | D-WP(C)/50169/2025 | STATE OF ODISHA<br>MATHURAM PING<br>VS                               | VS<br>MANAS KUMAR CHAND<br>VS      | //<br>//<br>()       |                          |
| 244 | D-WP(C)/50172/2025 | STATE OF ODISHA<br>NARAYAN BHOL<br>VS                                | VS<br>PRANGYANANDA PATTANAİK<br>VS | //<br>//<br>()       |                          |
| 245 | D-WP(C)/50175/2025 | STATE OF ODISHA<br>M/S.EASTERN ENTERPRISES, SUNDERGARH<br>VS         | VS<br>GOURI MOHAN RATH<br>VS       | //<br>//<br>()       |                          |
| 246 | D-WP(C)/50176/2025 | UNION OF INDIA<br>RAMA CHANDRA BEHERA<br>VS                          | VS<br>RABINDRA KUMAR PATNAİK<br>VS | //<br>//<br>()       |                          |
| 247 | D-WP(C)/50177/2025 | STATE OF ODISHA<br>PUJA ORAM<br>VS                                   | VS<br>ASWINI KUMAR DASH<br>VS      | //<br>//<br>()       |                          |
| 248 | D-WP(C)/50178/2025 | ALOK ORAM<br>UMESH KUMAR AGARWAL<br>VS                               | VS<br>HARMOHAN DHAL<br>VS          | //<br>//<br>()       | AOD2025000069C202500014  |
| 249 | D-WP(C)/50179/2025 | LIFE INSURANCE CORPORATION OF INDIA<br>SUSANTA KUMAR PATTANAİK<br>VS | VS<br>NIRANJAN LENKA<br>VS         | //<br>//<br>()       |                          |
|     |                    | STATE OF ODISHA  |                                    | //                   |                          |

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| <b>SL</b> | <b>FILING NO/CASE NO</b> | <b>NAME OF PETNR./APPEL</b>                   | <b>COUNSEL OF PETNR./APPEL</b> | <b>PS/ LOWER COURT CASE</b> | <b>E-Filing No</b> |
|-----------|--------------------------|---|--------------------------------|-----------------------------|--------------------|
| 250       | D-WP(C)/50180/2025       | SAROJABALA MOHANTY<br>VS<br>STATE OF ODISHA   | SASWATI MOHAPATRA<br>VS        | //<br>0<br>//               |                    |
| 251       | D-WP(C)/50182/2025       | SAMIR KUMAR BHOI<br>VS<br>STATE OF ODISHA     | ACHYUTANANDA PATTANAİK<br>VS   | //<br>0<br>//               |                    |
| 252       | D-WP(C)/50183/2025       | NRUSINHA PRASAD RATH<br>VS<br>STATE OF ORISSA | LALATENDU SAMANTARAY<br>VS     | //<br>0<br>//               |                    |
| 253       | D-WP(C)/50184/2025       | MD.ABUBAKAR KHAN<br>VS<br>STATE OF ODISHA     | PRAFULLA KUMAR MOHAPATRA<br>VS | //<br>0<br>//               |                    |
| 254       | D-WP(C)/50187/2025       | HARIS CHANDRA KARJEE<br>VS<br>STATE OF ODISHA | PRAFULLA KUMAR MOHAPATRA<br>VS | //<br>0<br>//               |                    |
| 255       | D-WP(C)/50188/2025       | JAJNASANI MISHRA<br>VS<br>STATE OF ODISHA     | SUBHASREE MOHANTY<br>VS        | //<br>0<br>//               |                    |
| 256       | D-WP(C)/50189/2025       | BABULA KUMAR NAYAK<br>VS<br>STATE OF ODISHA   | SANGRAM JENA<br>VS             | //<br>0<br>//               |                    |
| 257       | D-WP(C)/50190/2025       | NANDA KISHORE NAIK<br>VS<br>STATE OF ODISHA   | PRAFULLA KUMAR MOHAPATRA<br>VS | //<br>0<br>//               |                    |
| 258       | D-WP(C)/50191/2025       | SURESH CHANDRA PATEL<br>VS<br>STATE OF ODISHA | AJAYA KUMAR NANDA<br>VS        | //<br>0<br>//               |                    |
| 259       | D-WP(C)/50192/2025       | MANORANJAN SWAIN<br>VS<br>STATE OF ODISHA     | PRAFULLA KUMAR MOHAPATRA<br>VS | //<br>0<br>//               |                    |
| 260       | D-WP(C)/50193/2025       | DR. HRUSHIKESH PANDA<br>VS<br>STATE OF ODISHA | SANGRAM JENA<br>VS             | //<br>0<br>//               |                    |
| 261       | D-WP(C)/50194/2025       | KALPATARU SETHY                               | PRAFULLA KUMAR MOHAPATRA       | //                          |                    |

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|     |                    | VS                               | VS                       | 0                    |             |
|     |                    | STATE OF ODISHA                  |                          | //                   |             |
| 262 | D-WP(C)/50195/2025 | KAMAL KUMAR BEHERA               | PRAFULLA KUMAR MOHAPATRA | //                   |             |
|     |                    | VS                               | VS                       | 0                    |             |
|     |                    | STATE OF ODISHA                  |                          | //                   |             |
| 263 | D-WP(C)/50196/2025 | PABITRA PATRA                    | SUBASH CHANDRA PANI      | //                   |             |
|     |                    | VS                               | VS                       | 0                    |             |
|     |                    | STATE OF ODISHA                  |                          | //                   |             |
| 264 | D-WP(C)/50197/2025 | CHINTAPALI SIBARAM               | PRAFULLA KUMAR MOHAPATRA | //                   |             |
|     |                    | VS                               | VS                       | 0                    |             |
|     |                    | STATE OF ODISHA                  |                          | //                   |             |
| 265 | D-WP(C)/50199/2025 | BALARAM BEHERA                   | PRAFULLA KUMAR MOHAPATRA | //                   |             |
|     |                    | VS                               | VS                       | 0                    |             |
|     |                    | STATE OF ORISSA                  |                          | //                   |             |
| 266 | D-WP(C)/50201/2025 | RAJDHANI SCHOOL OF NURSING, BBSR | SMITA RANJAN PATNAIK     | //                   |             |
|     |                    | VS                               | VS                       | 0                    |             |
|     |                    | STATE OF ODISHA                  |                          | //                   |             |
| 267 | D-WP(C)/50202/2025 | BHARAT CHANDRA PATRA             | PRAFULLA KUMAR MOHAPATRA | //                   |             |
|     |                    | VS                               | VS                       | 0                    |             |
|     |                    | STATE OF ODISHA                  |                          | //                   |             |
| 268 | D-WP(C)/50203/2025 | RAJENDRA KUMAR NAIK              | PRAFULLA KUMAR MOHAPATRA | //                   |             |
|     |                    | VS                               | VS                       | 0                    |             |
|     |                    | STATE OF ORISSA                  |                          | //                   |             |
| 269 | D-WP(C)/50205/2025 | SANKAR BADAMUNDI                 | PRAFULLA KUMAR MOHAPATRA | //                   |             |
|     |                    | VS                               | VS                       | 0                    |             |
|     |                    | STATE OF ORISSA                  |                          | //                   |             |
| 270 | D-WP(C)/50207/2025 | BASANTA KUMAR SAHOO              | PRAFULLA KUMAR MOHAPATRA | //                   |             |
|     |                    | VS                               | VS                       | 0                    |             |
|     |                    | STATE OF ORISSA                  |                          | //                   |             |
| 271 | D-WP(C)/50211/2025 | SUJATA POTHAL                    | ARJUNA CHARANA BEHERA    | //                   |             |
|     |                    | VS                               | VS                       | 0                    |             |
|     |                    | STATE OF ODISHA                  |                          | //                   |             |
| 272 | D-WP(C)/50213/2025 | PABITRA KUMAR PATTANAİK          | KABIRAJ PRADHAN          | //                   |             |
|     |                    | VS                               | VS                       | 0                    |             |

## ORISSA HIGH COURT

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| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL  | COUNSEL OF PETNR./APPEL        | PS/ LOWER COURT CASE | E-Filing No              |
|-----|--------------------|---|--------------------------------|----------------------|--------------------------|
| 273 | D-WP(C)/50214/2025 | UNION OF INDIA<br>PURNA CHANDRA JENA<br>VS<br>STATE OF ODISHA | SAMEER KUMAR DAS<br>VS         | //<br>//<br>()       |                          |
| 274 | D-WP(C)/50215/2025 | KAMALINI DHAL<br>VS<br>STATE OF ODISHA                        | SAMEER KUMAR DAS<br>VS         | //<br>//<br>()       |                          |
| 275 | D-WP(C)/50217/2025 | MURALIDHAR SANKHUA<br>VS<br>STATE OF ODISHA                   | SUBHRANSU BHUSAN MOHANTY<br>VS | //<br>//<br>()       |                          |
| 276 | D-WP(C)/50218/2025 | RANJAN KUMAR DAS<br>VS<br>STATE OF ODISHA                     | SOMA PATNAIK<br>VS             | //<br>//<br>()       | AOD20240000363C202500042 |
| 277 | D-WP(C)/50219/2025 | NALINI PRADHAN<br>VS<br>STATE OF ODISHA                       | SOMA PATNAIK<br>VS             | //<br>//<br>()       | AOD20240000363C202500041 |
| 278 | D-WP(C)/50220/2025 | DEBADUTTA MISHRA<br>VS<br>STATE OF ODISHA                     | BHUBANESWAR DASH<br>VS         | //<br>//<br>()       |                          |
| 279 | D-WP(C)/50221/2025 | SURENDRA KUMAR PRUSTY<br>VS<br>STATE OF ODISHA                | SOMA PATNAIK<br>VS             | //<br>//<br>()       | AOD20240000363C202500039 |
| 280 | D-WP(C)/50222/2025 | SULACHANA RAJ<br>VS<br>STATE OF ODISHA                        | SOMA PATNAIK<br>VS             | //<br>//<br>()       | AOD20240000363C202500040 |
| 281 | D-WP(C)/50223/2025 | W. BAIRAGI REDDY<br>VS<br>STATE OF ODISHA                     | SOMA PATNAIK<br>VS             | //<br>//<br>()       | AOD20240000363C202500043 |
| 282 | D-WP(C)/50224/2025 | DR.MANOJ KUMAR ROUT<br>VS<br>STATE OF ODISHA                  | SAMEER KUMAR DAS<br>VS         | //<br>//<br>()       |                          |
| 283 | D-WP(C)/50225/2025 | SANTOSH KUMAR BEHERA<br>VS<br>STATE OF ODISHA                 | SAMAPIKA MISHRA<br>VS          | //<br>//<br>()       |                          |

## ORISSA HIGH COURT

**FILING REPORT AS ON :03/12/2025**

| SL  | FILING NO/CASE NO                      | NAME OF PETNR./APPEL   | COUNSEL OF PETNR./APPEL   | PS/ LOWER COURT CASE | E-Filing No              |
|-----|--|--|---------------------------|----------------------|--------------------------|
| 284 | D-WP(C)/50226/2025                     | BANAJA NALINI SWAIN<br>VS<br>STATE OF ODISHA   | BIBHUDANANDA MUDULI<br>VS | //<br>()<br>//       |                          |
| 285 | D-WP(C)/50228/2025                     | BISWAJIT DEHURY<br>VS<br>STATE OF ODISHA   | SUDARSAN BEHERA<br>VS     | //<br>()<br>//       |                          |
| 286 | D-WP(C)/50233/2025<br>WP(C)/34731/2025 | BRAJENDRA KISHORE DAS<br>VS<br>ADDITIONAL COMMISSIONER, ADDITIONAL REVISION COURT 1, CUTTACK | PRANAB KUMAR GHOSE<br>VS  | //<br>()<br>//       |                          |
| 287 | D-WP(C)/50236/2025                     | SHREE BALAJI ENGICONS LTD. (SBEL), JHARSUGUDA<br>VS<br>STATE OF ODISHA                       | SUVENDU KUMAR SETHI<br>VS | //<br>()<br>//       |                          |
| 288 | D-WP(C)/50237/2025                     | JYOTIRMAYA NANDA<br>VS<br>R.T.O.DHENKANAL  | SAMIR KUMAR BEHERA<br>VS  | //<br>()<br>//       |                          |
| 289 | D-WP(C)/50239/2025                     | RAKESH KUMAR PATRO<br>VS<br>THE STATE OF ODISHA  | BUDHIRAM DAS<br>VS        | //<br>()<br>//       |                          |
| 290 | D-WP(C)/50240/2025                     | DIPAK KUMAR PANDEY<br>VS<br>STATE OF ODISHA  | ASHOK KUMAR ROUT<br>VS    | //<br>()<br>//       | AOD20220003081C202500042 |
| 291 | D-WP(C)/50241/2025                     | JALADHAR MALI @ JALADHAR NAYAK<br>VS<br>COLLECTOR AND DIST.MAGISTRATE, NABARANGPUR           | JYOTIRMAYA SAHOO<br>VS    | //<br>()<br>//       |                          |
| 292 | D-WP(C)/50242/2025                     | DIPAK KUMAR PANDEY<br>VS<br>STATE OF ODISHA  | ASHOK KUMAR ROUT<br>VS    | //<br>()<br>//       | AOD20220003081C202500043 |
| 293 | D-WP(C)/50243/2025                     | UTTAM SAHOO<br>VS<br>STATE OF ODISHA   | ASHOK KUMAR ROUT<br>VS    | //<br>()<br>//       | AOD20220003081C202500044 |
| 294 | D-WP(C)/50244/2025                     | KAILASH CHANDRA PADHI<br>VS<br>STATE OF ODISHA   | LAXMIKANTA MOHANTY<br>VS  | //<br>()<br>//       |                          |
| 295 | D-WP(C)/50245/2025                     | SUBARNA SAHOO  | SANJEEV UDGATA            | //                   |                          |

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| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL                             | COUNSEL OF PETNR./APPEL   | PS/ LOWER COURT CASE | E-Filing No |
|-----|--------------------|--|---------------------------|----------------------|-------------|
|     |                    | VS   | VS                        | 0                    |             |
|     |                    | STATE OF ODISHA                                  |                           | //                   |             |
| 296 | D-WP(C)/50246/2025 | DUSHASAN DAS                                     | SATYA NARAYAN BHRAMAR RAY | //                   |             |
|     |                    | VS   | VS                        | 0                    |             |
|     |                    | UNION OF INDIA                                   |                           | //                   |             |
| 297 | D-WP(C)/50248/2025 | BASANT KUMAR SAHOO                               | BRAHMANANDA TRIPATHY      | //                   |             |
|     |                    | VS   | VS                        | 0                    |             |
|     |                    | STATE OF ODISHA                                  |                           | //                   |             |
| 298 | D-WP(C)/50249/2025 | NELSON BADA                                      | GYANA RANJAN SETHI        | //                   |             |
|     |                    | VS   | VS                        | 0                    |             |
|     |                    | STATE OF ODISHA                                  |                           | //                   |             |
| 299 | D-WP(C)/50250/2025 | AMULYA KUMAR SAHU                                | SOURAV SUMAN BHUYAN       | //                   |             |
|     |                    | VS   | VS                        | 0                    |             |
|     |                    | STATE OF ODISHA                                  |                           | //                   |             |
| 300 | D-WP(C)/50252/2025 | M/S WINNER SECURITY AND LABOUR SERVICE, RAYAGUDA | GYANA RANJAN MOHANTY      | //                   |             |
|     |                    | VS   | VS                        | 0                    |             |
|     |                    | COLLECTOR CUM DISTRICT MAGISTRATE, RAYAGADA      |                           | //                   |             |
| 301 | D-WP(C)/50254/2025 | JOTISH KUMAR PANDEY                              | JNYANANANDA PANDA         | //                   |             |
|     |                    | VS   | VS                        | 0                    |             |
|     |                    | STATE OF ODISHA                                  |                           | //                   |             |
| 302 | D-WP(C)/50255/2025 | B.KALABATI PATRA                                 | ABHAYA KUMAR BEHERA       | //                   |             |
|     |                    | VS   | VS                        | 0                    |             |
|     |                    | SECRETARY STATE TRANSPORT AUTHORITY, CUTTACK     |                           | //                   |             |
| 303 | D-WP(C)/50256/2025 | BILASH KUMARI CHOUDHURY                          | ALOK KUMAR MOHAPATRA      | //                   |             |
|     |                    | VS   | VS                        | 0                    |             |
|     |                    | STATE OF ODISHA                                  |                           | //                   |             |
| 304 | D-WP(C)/50257/2025 | PRAKASINI PATEL                                  | MANOJ KUMAR MOHANTY       | //                   |             |
|     |                    | VS   | VS                        | 0                    |             |
|     |                    | STATE OF ODISHA                                  |                           | //                   |             |
| 305 | D-WP(C)/50258/2025 | MANORANJAN PRADHAN                               | BIBHUTI KESHARI BISWAL    | //                   |             |
|     |                    | VS   | VS                        | 0                    |             |
|     |                    | STATE OF ODISHA                                  |                           | //                   |             |
| 306 | D-WP(C)/50259/2025 | SUJITA PATEL                                     | MANOJ KUMAR MOHANTY       | //                   |             |
|     |                    | VS   | VS                        | 0                    |             |

**ORISSA HIGH COURT**

**FILING REPORT AS ON :03/12/2025**

| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL   | COUNSEL OF PETNR./APPEL       | PS/ LOWER COURT CASE | E-Filing No              |
|-----|--------------------|--|-------------------------------|----------------------|--------------------------|
| 307 | D-WP(C)/50260/2025 | STATE OF ODISHA<br>SHAIKH KHALID HUSSAIN<br>VS                                     | SUBHADUTTA ROUTRAY<br>VS      | //<br>//<br>0        |                          |
| 308 | D-WP(C)/50262/2025 | STATE OF ODISHA<br>ER.SIBANI SIDHARTHA PADHY<br>VS                                 | SAGARIKA SAHOO<br>VS          | //<br>//<br>0        |                          |
| 309 | D-WP(C)/50263/2025 | STATE OF ODISHA<br>M/S.RAMESHT SECURITY SERVICES PVT LTD.,SUNDERGARH<br>VS         | DEBENDRA LAL AGARWAL<br>VS    | //<br>//<br>0        |                          |
| 310 | D-WP(C)/50264/2025 | ASST.COMMISSIONER, GST AND CENTRAL EXCISE, ROURKELA<br>DEEPAK KUMAR PATEL<br>VS    | MANOJ KUMAR MOHANTY<br>VS     | //<br>//<br>0        |                          |
| 311 | D-WP(C)/50267/2025 | STATE OF ODISHA<br>RABINDRA BEHERA<br>VS   | ACHYUTANANDA PATTANAIAK<br>VS | //<br>//<br>0        | AOD20240000586C202500005 |
| 312 | D-WP(C)/50268/2025 | STATE OF ODISHA<br>CHINTAMANI PATEL<br>VS  | MANOJ KUMAR MOHANTY<br>VS     | //<br>//<br>0        |                          |
| 313 | D-WP(C)/50269/2025 | STATE OF ODISHA<br>M/S.RAMESHT SECURITY SERVICES PVT LTD, SUNDERGARH<br>VS         | DEBENDRA LAL AGARWAL<br>VS    | //<br>//<br>0        |                          |
| 314 | D-WP(C)/50270/2025 | ASST.COMMISSIONER, GST AND CENTRAL EXCISE, ROURKELA<br>SANJAYA KUMAR KHELWAR<br>VS | DEBENDRA NATH MISRA<br>VS     | //<br>//<br>0        |                          |
| 315 | D-WP(C)/50271/2025 | STATE OF ODISHA<br>SUBBRAT KUMAR ACHARYA<br>VS                                     | BIBHUTI BHUSAN BEHERA<br>VS   | //<br>//<br>0        |                          |
| 316 | D-WP(C)/50272/2025 | STATE OF ODISHA<br>KHAGESWAR DAS<br>VS   | DIPTIREKHA NANDA<br>VS        | //<br>//<br>0        |                          |
| 317 | D-WP(C)/50273/2025 | STATE OF ODISHA<br>PRASANTA KUMAR ROY<br>VS  | DEBENDRA NATH MISRA<br>VS     | //<br>//<br>0        |                          |
|     |                    | STATE OF ODISHA  |                               | //                   |                          |

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**FILING REPORT AS ON :03/12/2025**

| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL  | COUNSEL OF PETNR./APPEL        | PS/ LOWER COURT CASE | E-Filing No              |
|-----|--------------------|---|--------------------------------|----------------------|--------------------------|
| 318 | D-WP(C)/50278/2025 | ADIKANDA MOHANTY<br>VS<br>CHIEF ENGINEER CUM BASIN MANAGER OF SUBARNAREKHA AND BUDHA BOLANGA PROJECT OF LAXMIPOSI, MAYURBHANJ | PRAVASH CHANDRA JENA<br>VS     | //<br>()             |                          |
| 319 | D-WP(C)/50279/2025 | BASANTI MALIK<br>VS<br>DIVISIONAL GENERAL MANAGER, CANARA BANK, BBSR  | BHABANI SANKAR DAS<br>VS       | //<br>()             |                          |
| 320 | D-WP(C)/50282/2025 | HARIHAR NAIK<br>VS<br>STATE OF ODISHA   | PRAFULLA KUMAR MOHAPATRA<br>VS | //<br>()             |                          |
| 321 | D-WP(C)/50283/2025 | M/S.SHYAM COMMERCIAL, RAJGANGPUR<br>VS<br>ASSISTANT COMMISSIONER OF CENTRAL TAX, GST AND CENTRAL EXCISE, ROURKELA             | MADHAB LAL AGARWAL<br>VS       | //<br>()             |                          |
| 322 | D-WP(C)/50284/2025 | PRAFULLA CHANDRA NAIK<br>VS<br>STATE OF ODISHA  | PRAFULLA KUMAR MOHAPATRA<br>VS | //<br>()             |                          |
| 323 | D-WP(C)/50286/2025 | M/S RAJAT KUMAR SINGH<br>VS<br>COMMISSIONER APPEALS GST CX AND CUSTOMS  | KAJAL SAHOO<br>VS              | //<br>()             | AOR20220001613C202500048 |
| 324 | D-WP(C)/50287/2025 | SANTILATA NAYAK<br>VS<br>STATE OF ODISHA  | PRAFULLA KUMAR MOHAPATRA<br>VS | //<br>()             |                          |
| 325 | D-WP(C)/50288/2025 | RITARANI JENA<br>VS<br>STATE OF ODISHA  | SURYAKANTA DWIBEDI<br>VS       | //<br>()             |                          |
| 326 | D-WP(C)/50289/2025 | M/S SAI NATH ENTERPRISES<br>VS<br>ADDITIONAL COMMISSIONER CGST, BHUBANESWAR   | KAJAL SAHOO<br>VS              | //<br>()             | AOR20220001613C202500049 |
| 327 | D-WP(C)/50290/2025 | JHADESWAR SETHY<br>VS<br>STATE OF ODISHA  | PRAFULLA KUMAR MOHAPATRA<br>VS | //<br>()             |                          |
| 328 | D-WP(C)/50292/2025 | MOUJIRAM PATRA<br>VS<br>STATE OF ODISHA   | PRAFULLA KUMAR MOHAPATRA<br>VS | //<br>()             |                          |
| 329 | D-WP(C)/50293/2025 | RAMESH SENAPATI   | Pratyasish Mohanty             | //                   | AOD20220004342C202500001 |

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### FILING REPORT AS ON :03/12/2025

| SL  | FILING NO/CASE NO   | NAME OF PETNR./APPEL                                   | COUNSEL OF PETNR./APPEL  | PS/ LOWER COURT CASE   | E-Filing No              |
|-----|---------------------|--|--------------------------|------------------------|--------------------------|
|     |                     | VS   | VS                       | ()                     |                          |
|     |                     | STATE OF ODISHA  |                          | //                     |                          |
| 330 | D-WP(C)/50294/2025  | UDAYA KUMAR JENA                                       | GYANA RANJAN DHAL        | //                     |                          |
|     |                     | VS   | VS                       | ()                     |                          |
|     |                     | STATE OF ODISHA  |                          | //                     |                          |
| 331 | D-WP(C)/50295/2025  | SREI EQUIPMENT FINANCE LTD, TOPSIA ROAD, KOLINGA       | DEBIPRASAD DASH          | //                     |                          |
|     |                     | VS   | VS                       | ()                     |                          |
|     |                     | M/S. BASUDEV STONES, KALAHANDI                         |                          | //                     |                          |
| 332 | D-WP(C)/50296/2025  | PRADIPTA KUMAR PARIDA                                  | BHAWANI SANKAR PANIGRAHI | //                     |                          |
|     |                     | VS   | VS                       | ()                     |                          |
|     |                     | THE ADDL. COMNR LAND RECORDS AND SETTLEMENT, CUTTACK-1 |                          | //                     |                          |
| 333 | D-WP(C)/50299/2025  | NAMITA BARIK   | NALINI KANTA SAHOO       | //                     |                          |
|     |                     | VS   | VS                       | ()                     |                          |
|     |                     | UNION OF INDIA   |                          | //                     |                          |
| 334 | D-WP(C)/50301/2025  | BRUNDABAN PRADHAN                                      | PRAFULLA KUMAR MOHAPATRA | //                     |                          |
|     |                     | VS   | VS                       | ()                     |                          |
|     |                     | STATE OF ODISHA  |                          | //                     |                          |
| 335 | D-WP(C)/50306/2025  | T.R.CHEMICALS PVT. LTD., SUNDARGARH                    | SASWAT KUMAR ACHARYA     | //                     |                          |
|     |                     | VS   | VS                       | ()                     |                          |
|     |                     | COLLECTOR AND CERTIFICATE OFFICER, SUNDARGARH          |                          | //                     |                          |
| 336 | D-WPCRL/37617/2025  | SARASWATI BRAHMA                                       | SANGRAM KESHARI MISHRA   | JALESWAR /466 /2025    | AOR20220001606C202500002 |
|     |                     | VS   | VS                       | ()                     |                          |
|     |                     | STATE OF ODISHA  |                          | //                     |                          |
| 337 | D-ABLAPL/37541/2025 | NIRANJAN MALLIK @ MALIK                                | ARIJEET MISHRA           | KOREI /407 /2025       |                          |
|     |                     | VS   | VS                       | ()                     |                          |
|     |                     | STATE OF ODISHA  |                          | //                     |                          |
| 338 | D-ABLAPL/37542/2025 | DEEPAK KUMAR NAYAK                                     | SURESH KUMAR JENA        | BONTH /246 /2025       |                          |
|     |                     | VS   | VS                       | ()                     |                          |
|     |                     | STATE OF ODISHA  |                          | //                     |                          |
| 339 | D-ABLAPL/37543/2025 | JNANALIPSA SAHOO                                       | DEBADEEPTA SAHOO         | MANGALA BAG /403 /2025 | AOD20250001013C202500004 |
|     |                     | VS   | VS                       | ()                     |                          |
|     |                     | STATE OF ODISHA  |                          | //                     |                          |
| 340 | D-ABLAPL/37544/2025 | RANJULATA SAHOO  | ARIJEET MISHRA           | JASHIPUR /122 /2025    |                          |
|     |                     | VS   | VS                       | ()                     |                          |

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| SL  | FILING NO/CASE NO   | NAME OF PETNR./APPEL  | COUNSEL OF PETNR./APPEL          | PS/ LOWER COURT CASE                 | E-Filing No              |
|-----|---------------------|---|----------------------------------|--------------------------------------|--------------------------|
| 341 | D-ABLAPL/37546/2025 | STATE OF ODISHA<br>SHAKTI KUMAR DAS<br>VS                     | SURESH KUMAR JENA<br>VS          | //<br>BARIPADA TOWN /757 /2025<br>() |                          |
| 342 | D-ABLAPL/37547/2025 | STATE OF ODISHA<br>PRASHANT KUMAR DALUA @ PRASANT DALUA<br>VS | PRAKASH KUMAR MISHRA<br>VS       | //<br>NARASINGHPUR /182 /2025<br>()  |                          |
| 343 | D-ABLAPL/37552/2025 | STATE OF ODISHA<br>BADUDI @ MANGULI @ MANGULU SAU<br>VS       | DEBASIS SAHOO<br>VS              | //<br>NANDIPADA /344 /2025<br>()     |                          |
| 344 | D-ABLAPL/37553/2025 | STATE OF ODISHA<br>BADUDI @ MANGULI @ MANGULU SAU<br>VS       | DEBASIS SAHOO<br>VS              | //<br>NANDIPADA /345 /2025<br>()     |                          |
| 345 | D-ABLAPL/37554/2025 | STATE OF ODISHA<br>BADUDI @ MANGULI @ MANGULU SAU<br>VS       | DEBASIS SAHOO<br>VS              | //<br>NANDIPADA /343 /2025<br>()     |                          |
| 346 | D-ABLAPL/37555/2025 | STATE OF ODISHA<br>BADUDI @ MANGULI @ MANGULU SAU<br>VS       | DEBASIS SAHOO<br>VS              | //<br>NANDIPADA /342 /2025<br>()     |                          |
| 347 | D-ABLAPL/37563/2025 | STATE OF ODISHA<br>NAKHIA MALIK @ PRAKASH MALICK<br>VS        | AKSHAYA KUMAR PANDEY<br>VS       | //<br>PATTAMUNDAI /320 /2025<br>()   |                          |
| 348 | D-ABLAPL/37564/2025 | STATE OF ODISHA<br>RAJA @ RUBULI MALIK<br>VS                  | AKSHAYA KUMAR PANDEY<br>VS       | //<br>PATTAMUNDAI /359 /2024<br>()   |                          |
| 349 | D-ABLAPL/37566/2025 | STATE OF ODISHA<br>GAGAN SENAPATI<br>VS                       | RAJESH KUMAR MAHAPATRA<br>VS     | //<br>TIRTOL /605 /2025<br>()        | AOR20220001639C202500034 |
| 350 | D-ABLAPL/37567/2025 | STATE OF ODISHA<br>GUDU @ HIMANSU BARIK<br>VS                 | SATYAJIT MOHAPATRA (2)<br>VS     | //<br>CAPITAL P.S. /650 /2025<br>()  |                          |
| 351 | D-ABLAPL/37568/2025 | STATE OF ODISHA<br>RANJAN BHUYAN<br>VS                        | ANUGRAHA NARAYAN SAMANTRAY<br>VS | //<br>ERASAMA /409 /2025<br>()       |                          |
|     |                     | STATE OF ODISHA   |                                  | //                                   |                          |

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### FILING REPORT AS ON :03/12/2025

| SL  | FILING NO/CASE NO   | NAME OF PETNR./APPEL   | COUNSEL OF PETNR./APPEL          | PS/ LOWER COURT CASE                        | E-Filing No              |
|-----|---------------------|--|----------------------------------|---|--------------------------|
| 352 | D-ABLAPL/37571/2025 | SUSANTA KUMAR SAMAL<br>VS<br>STATE OF ODISHA                     | ANUGRAHA NARAYAN SAMANTRAY<br>VS | TIRTOL /605 /2025<br>()<br>//               |                          |
| 353 | D-ABLAPL/37576/2025 | MATAJI SAHOO<br>VS<br>STATE OF ODISHA                            | ARUN KUMAR DAS<br>VS             | BHUBAN /589 /2025<br>()<br>//               |                          |
| 354 | D-ABLAPL/37577/2025 | HRUDANANDA DAS @ DHUNA<br>VS<br>STATE OF ODISHA                  | DHANANJAYA MUND<br>VS            | KUDANAGARI /335 /2025<br>()<br>//           |                          |
| 355 | D-ABLAPL/37579/2025 | LABANGA BHOI<br>VS<br>STATE OF ODISHA                            | LAXMIDHAR MAHAPATRA<br>VS        | PAHALA /449 /2025<br>()<br>//               |                          |
| 356 | D-ABLAPL/37580/2025 | BASANTA MAJHI<br>VS<br>STATE OF ODISHA                           | SUSHANTA KUMAR JOSHI<br>VS       | TUREIKELA /321 /2025<br>()<br>//            |                          |
| 357 | D-ABLAPL/37581/2025 | JAGDISH PAREEK<br>VS<br>STATE OF ODISHA                          | BIDYALOK MOHAPATRA<br>VS         | NAYAPALLI P.S. /284 /2023<br>()<br>//       |                          |
| 358 | D-ABLAPL/37583/2025 | ACHYUTANANDA TARAI @ ACHHUTANANDA TARAI<br>VS<br>STATE OF ODISHA | RAMAKANTA PRADHAN<br>VS          | PATTAMUNDAI RURAL PS /440 /2025<br>()<br>// |                          |
| 359 | D-ABLAPL/37584/2025 | SUDHIR KUMAR GOUDA<br>VS<br>STATE OF ODISHA                      | SURYAKANTA DWIBEDI<br>VS         | / /0<br>()<br>//                            |                          |
| 360 | D-ABLAPL/37585/2025 | DHANUJA PARUA @ DHANURJYA PARUA<br>VS<br>STATE OF ODISHA         | SURYAKANTA DWIBEDI<br>VS         | BELPARA /81 /2023<br>()<br>//               |                          |
| 361 | D-ABLAPL/37588/2025 | SEKH NAJIL @ SK. NAZIR HUSSAIN<br>VS<br>STATE OF ODISHA          | PRIYA RANJAN SINGH<br>VS         | BOLANI /94 /2025<br>()<br>//                |                          |
| 362 | D-ABLAPL/37589/2025 | SOMYA RANJAN PRADHAN<br>VS<br>STATE OF ODISHA                    | SURYA NARAYAN MISHRA<br>VS       | RAMACHANDI /67 /2025<br>()<br>//            |                          |
| 363 | D-ABLAPL/37590/2025 | KUNAL SHAW   | KULDEEP MOHANTY                  | BIRMITRAPUR /568 /2025                      | AOD20240000012C202500297 |

**ORISSA HIGH COURT**

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| SL  | FILING NO/CASE NO   | NAME OF PETNR./APPEL         | COUNSEL OF PETNR./APPEL  | PS/ LOWER COURT CASE        | E-Filing No              |
|-----|---------------------|------------------------------|--------------------------|-----------------------------|--------------------------|
|     |                     | VS                           | VS                       | ()                          |                          |
|     |                     | STATE OF ODISHA              |                          | //                          |                          |
| 364 | D-ABLAPL/37599/2025 | SANTOSH ROUT                 | GOUTAM CHARAN ROUT       | MARKAT NAGAR /242 /2025     |                          |
|     |                     | VS                           | VS                       | ()                          |                          |
|     |                     | STATE OF ODISHA              |                          | //                          |                          |
| 365 | D-ABLAPL/37605/2025 | PAPUNI NAYAK                 | PRASANTA KUMAR NANDA     | SAHID NAGAR P.S. /442 /2025 |                          |
|     |                     | VS                           | VS                       | ()                          |                          |
|     |                     | STATE OF ODISHA              |                          | //                          |                          |
| 366 | D-ABLAPL/37613/2025 | BISHNU CHARAN PANI           | SATYABRATA DASH          | KUJANGA /417 /2025          |                          |
|     |                     | VS                           | VS                       | ()                          |                          |
|     |                     | STATE OF ODISHA              |                          | //                          |                          |
| 367 | D-ABLAPL/37615/2025 | BASANTI SAHU                 | KULDEEP MOHANTY          | //                          | AOD20240000012C202500298 |
|     |                     | VS                           | VS                       | ()                          |                          |
|     |                     | STATE OF ODISHA              |                          | //                          |                          |
| 368 | D-ABLAPL/37620/2025 | SK ABU RAHIM                 | SATYANARAYAN MISHRA      | BASUDEVPUR /800 /2025       | AOR20220001303C202500071 |
|     |                     | VS                           | VS                       | ()                          |                          |
|     |                     | STATE OF ODISHA              |                          | //                          |                          |
| 369 | D-ABLAPL/37622/2025 | SAHIL NAYAK                  | LALITENDU MISHRA         | RAGHUNATHPALI /252 /2025    | AOR20220001610C202500076 |
|     |                     | VS                           | VS                       | ()                          |                          |
|     |                     | STATE OF ODISHA              |                          | //                          |                          |
| 370 | D-ABLAPL/37624/2025 | PRABHAKAR PATRO              | ANIRUDHA DAS             | TENTULIKHUNTI /138 /2025    |                          |
|     |                     | VS                           | VS                       | ()                          |                          |
|     |                     | STATE OF ODISHA              |                          | //                          |                          |
| 371 | D-ABLAPL/37628/2025 | MD. RAJA @ NEHAL KHAN        | RASHMIKANTA MAHALIK      | JODA /297 /2025             |                          |
|     |                     | VS                           | VS                       | ()                          |                          |
|     |                     | STATE OF ODISHA              |                          | //                          |                          |
| 372 | D-ABLAPL/37634/2025 | PURNA CHANDRA PRADHAN @ DORA | STHITI PRAGYAN SUNANDINI | SATYABADI /392 /2025        |                          |
|     |                     | VS                           | VS                       | ()                          |                          |
|     |                     | STATE OF ODISHA              |                          | //                          |                          |
| 373 | D-ABLAPL/37635/2025 | UDIT NARAYAN PRADHAN         | BHAGABAT PRASAD RATH     | NAYAPALLI P.S. /678 /2025   |                          |
|     |                     | VS                           | VS                       | ()                          |                          |
|     |                     | STATE OF ODISHA              |                          | //                          |                          |
| 374 | D-ABLAPL/37636/2025 | JAGANNATH BEHERA @ BIKI      | PRIYARANJAN MOHANTY      | BIDANASI /311 /2025         |                          |
|     |                     | VS                           | VS                       | ()                          |                          |

## ORISSA HIGH COURT

### FILING REPORT AS ON :03/12/2025

| SL  | FILING NO/CASE NO   | NAME OF PETNR./APPEL   | COUNSEL OF PETNR./APPEL   | PS/ LOWER COURT CASE                       | E-Filing No              |
|-----|---------------------|--|---------------------------|--|--------------------------|
| 375 | D-ABLAPL/37637/2025 | STATE OF ODISHA<br>PRAMILA SAHOO<br>VS                       | BYOMAKESH TRIPATHY<br>VS  | //<br>/0<br>()                             |                          |
| 376 | D-ABLAPL/37639/2025 | STATE OF ODISHA<br>SWAGAT MOHARANA<br>VS                     | SANDEEP RAJ PANDA<br>VS   | //<br>CHAULIAGANJA /196 /2025<br>()        |                          |
| 377 | D-ABLAPL/37640/2025 | STATE OF ODISHA<br>MANGULI MOHANTY<br>VS                     | RAMESH CHANDRA ROUT<br>VS | //<br>RAJNAGAR /411 /2025<br>()            |                          |
| 378 | D-ABLAPL/37642/2025 | STATE OF ODISHA<br>NILAMANI NAYAK<br>VS                      | JYOTIRMAYA SAHOO<br>VS    | //<br>BANAPUR P.S. /439 /2025<br>()        |                          |
| 379 | D-ABLAPL/37643/2025 | STATE OF ODISHA<br>DHARANI BEHERA @ DHARANIDHAR BEHERA<br>VS | JYOTIRMAYA SAHOO<br>VS    | //<br>RAMBHA (KHALLIKOTE) /485 /2025<br>() |                          |
| 380 | D-ABLAPL/37650/2025 | STATE OF ODISHA<br>ANUSUYA SAHOO @ ANUSAYA SAHOO<br>VS       | AMITAV TRIPATHY<br>VS     | //<br>RANPUR /340 /2025<br>()              |                          |
| 381 | D-ABLAPL/37651/2025 | STATE OF ODISHA<br>REENA TETE<br>VS                          | UMA SHANKAR PATEL<br>VS   | //<br>HATIBARI /87 /2024<br>()             | AOR20220000263C202500064 |
| 382 | D-ABLAPL/37653/2025 | STATE OF ODISHA<br>JHANGO KHAN<br>VS                         | AMULYA RATNA PANDA<br>VS  | //<br>SORO /967 /2025<br>()                |                          |
| 383 | D-ABLAPL/37655/2025 | STATE OF ODISHA<br>V. BIKASH RAJU<br>VS                      | ARUN KUMAR SAHU<br>VS     | //<br>BRAHMAGIRI /90 /2023<br>()           |                          |
| 384 | D-ABLAPL/37659/2025 | STATE OF ODISHA<br>NARAHARI MISHRA<br>VS                     | BISWAJIT NAYAK<br>VS      | //<br>TIRTOL /605 /2025<br>()              |                          |
| 385 | D-ABLAPL/37660/2025 | STATE OF ODISHA<br>KAMULU JANI<br>VS                         | TUKUNA KUMAR MISHRA<br>VS | //<br>DABUGAM /197 /2025<br>()             |                          |
|     |                     | STATE OF ODISHA  |                           | //   |                          |

## ORISSA HIGH COURT

### FILING REPORT AS ON :03/12/2025

| SL  | FILING NO/CASE NO   | NAME OF PETNR./APPEL                            | COUNSEL OF PETNR./APPEL     | PS/ LOWER COURT CASE                              | E-Filing No              |
|-----|---------------------|---|-----------------------------|---|--------------------------|
| 386 | D-ABLAPL/37665/2025 | BULU MALLIK @ MALIK<br>VS<br>STATE OF ODISHA    | BHABANI SANKAR MISHRA<br>VS | BARI RAMCHANDRAPUR /436 /2025<br>()<br>//         |                          |
| 387 | D-ABLAPL/37668/2025 | HARADHAN JENA<br>VS<br>STATE OF ODISHA          | PRAVASH CHANDRA JENA<br>VS  | BHOGRAI /294 /2025<br>()<br>//                    |                          |
| 388 | D-ABLAPL/37671/2025 | LAXMIPRIYA SAHOO<br>VS<br>STATE OF ODISHA       | ABHIJIT DAS<br>VS           | / /0<br>()<br>//                                  |                          |
| 389 | D-ABLAPL/37674/2025 | ABDUL GAFFUR ALLI KHAN<br>VS<br>STATE OF ODISHA | BASANTA KUMAR DAS<br>VS     | Bamapada (Industrial Area) /204 /2025<br>()<br>// |                          |
| 390 | D-ABLAPL/37676/2025 | BIKASH PRADHAN<br>VS<br>STATE OF ODISHA         | JYOTIRMAYA SAHOO<br>VS      | BANAPUR P.S. /26 /2013<br>()<br>//                |                          |
| 391 | D-ABLAPL/37678/2025 | BHUBAN KUMAR MAHANTA<br>VS<br>STATE OF ODISHA   | PARTHA SARATHI DAS<br>VS    | KEONJHAR SADAR /676 /2025<br>()<br>//             | AOD20240000364C202500215 |
| 392 | D-ABLAPL/37680/2025 | BIKASH PRADHAN<br>VS<br>STATE OF ODISHA         | JYOTIRMAYA SAHOO<br>VS      | BANAPUR P.S. /44 /2013<br>()<br>//                |                          |

# ORISSA HIGH COURT

MISC CASES FILED on :03/12/2025

| SL. NO. | FILING NO CASE NO                      | NAME OF PETNR./APPEL NAME OF O.P./APPEL     | COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL     | E-FILING NO IA NO |
|---------|--|---|--|-------------------|
| 1       | D-CRA/234/1996<br>CRA/234/1996         | ABHIRAM<br>MP                               |  | 5/2025            |
| 2       | D-ADMLS/50303/2025<br>ADMLS/ /         | BIDV INSURANCE CO.,CUTTACK<br>MP            | SOUMYA JYOTI BISWAL  | 30/2025           |
| 3       | D-ADMLS/50303/2025<br>ADMLS/ /         | BIDV INSURANCE CO.,CUTTACK<br>MP            | SOUMYA JYOTI BISWAL  | 31/2025           |
| 4       | D-ADMLS/50303/2025<br>ADMLS/ /         | BIDV INSURANCE CO.,CUTTACK<br>MP            | SOUMYA JYOTI BISWAL  | 32/2025           |
| 5       | D-WPCRL/37530/2025<br>WPCRL/ /         | BASUDEB PRADHAN<br>MP                       | BIBHU PRASAD MOHANTY                                       | 40/2025           |
| 6       | D-FA/243/1996<br>FA/243/1996           | BRIJMOHAN<br>MP                             | M/S.DR.M.R.PANDA, M/S KAMALAKANTA MOHANTA, MAHESWAR M      | 110/2025          |
| 7       | D-FA/243/1996<br>FA/243/1996           | BRIJMOHAN<br>MP                             | M/S.DR.M.R.PANDA, M/S KAMALAKANTA MOHANTA, MAHESWAR M      | 111/2025          |
| 8       | D-FA/243/1996<br>FA/243/1996           | BRIJMOHAN<br>MP                             | M/S.DR.M.R.PANDA, M/S KAMALAKANTA MOHANTA, MAHESWAR M      | 112/2025          |
| 9       | D-FA/243/1996<br>FA/243/1996           | BRIJMOHAN<br>MP                             | M/S.DR.M.R.PANDA, M/S KAMALAKANTA MOHANTA, MAHESWAR M      | 113/2025          |
| 10      | D-ELPET/30917/2024<br>ELPET/18/2024    | ASHOK CHANDRA PANDA<br>MP                   | MR. BIDYADHAR MISHRA, M/S T.K.BISWAL, P.BHARADWAJ, R.R.PAN | 134/2025          |
| 11      | D-SA/336/2000<br>SA/336/2000           | SAIBANI JAGADALA<br>MP                      | M/S P.V.RAMDAS, B.V.BALAKRISHNA                            | 320/2025          |
| 12      | D-JCRLA/22/2021<br>JCRLA/22/2021       | MURALIDHAR DALAI<br>MP                      | ADV.   | 408/2025          |
| 13      | D-JCRLA/22/2021<br>JCRLA/22/2021       | MURALIDHAR DALAI<br>MP                      | ADV.   | 409/2025          |
| 14      | D-CONTC/32279/2025<br>CONTC/3824/2025  | GOPAL CHANDRA SAHU<br>MP                    | M/S. PRABODHA CHANDRA NAYAK, S.K. SAHU                     | 484/2025          |
| 15      | D-CONTC/16672/2025<br>CONTC/2096/2025  | PRASANTA KUMAR MOHAPATRA<br>MP              |  | 485/2025          |
| 16      | D-CONTC/41290/2025<br>CONTC/4636/2025  | BIMAL PATTNAIK<br>MP                        |  | 486/2025          |
| 17      | D-CONTC/36674/2024<br>CONTC/6767/2024  | DULEI NAIK<br>MP                            |  | 487/2025          |
| 18      | D-CONTC/42267/2025<br>CONTC/5527/2025  | NARAYANA BHUE<br>MP                         | SANTOSH KUMAR NANDA  | 488/2025          |
| 19      | D-RVWPET/50186/2025<br>RVWPET/ /       | SADANANDA DAS<br>MP                         | PRASANT KUMAR KHUNTIA                                      | 493/2025          |
| 20      | D-RVWPET/39806/2024<br>RVWPET/221/2024 | SAROJ KUMAR DAS<br>MP                       |  | 494/2025          |
| 21      | D-CMAPL/752/2022<br>CMAPL/752/2022     | BHOBANI PALEI<br>MP                         | RAMAKANT MOHANTY, D.BHARADWAJ,S.MOHANTY,D.MOHANTY,A        | 578/2025          |
| 22      | D-CMAPL/753/2022<br>CMAPL/753/2022     | BHOBANI PALEI<br>MP                         | RAMAKANT MOHANTY, D.BHARADWAJ,S.MOHANTY,D.MOHANTY,A        | 579/2025          |
| 23      | D-CMAPL/50208/2025<br>CMAPL/ /         | EMAR MATH, PURI<br>MP                       | KISHORE KUMAR JENA   | 580/2025          |
| 24      | D-CMAPL/50208/2025<br>CMAPL/ /         | EMAR MATH, PURI<br>MP                       | KISHORE KUMAR JENA   | 581/2025          |
| 25      | D-CMAPL/50238/2025<br>CMAPL/ /         | BASANTA SENDHA @ BASANTA KUMAR SENDHA<br>MP |  | 582/2025          |
| 26      | D-RPFAM/50084/2025                     | DIBAKAR SAHOO                               | APARESH BHOI   |                   |

|    |  |  |   |           |
|----|--|--|---|-----------|
| 27 | RPFAM/ /<br>D-RPFAM/50173/2025         | MP<br>SURESH KUMAR BEHERA  | RABI NARAYAN PANDA  | 584/2025  |
| 28 | RPFAM/ /<br>D-MATA/45873/2025          | MP<br>RAMESH CHANDRA NAYAK   | NISHIKANTA MISHRA   | 585/2025  |
| 29 | MATA/447/2025<br>D-MATA/156/2019       | MP<br>SUDESNA PATRA  | M/S RAJJEET ROY   | 694/2025  |
| 30 | MATA/156/2019<br>D-MATA/50198/2025     | MP<br>DR. PANCHANAN SAHOO  | SUJATA JENA   | 695/2025  |
| 31 | MATA/ /<br>D-MATA/15290/2025           | MP<br>BARSA DEBATA   | PRADIPTA VARMA  | 696/2025  |
| 32 | MATA/168/2025<br>D-FAO/47376/2025      | MP<br>SR. EXECUTIVE, LEGAL CLAIMS, SBI GENERAL INSURANCE CO. LTD., KHORDHA |   | 697/2025  |
| 33 | FAO/ /<br>D-FAO/50285/2025             | MP<br>MANAGER LEGAL, M/S. CHOLAMANDALAM GENERAL INSURANCE CO. LTD., KHURDA |   | 1061/2025 |
| 34 | FAO/ /<br>D-BLAPL/37602/2025           | MP<br>JALE BEHERA  | SOURAV SUMAN BHUYAN   | 1062/2025 |
| 35 | BLAPL/ /<br>D-CRLREV/37533/2025        | MP<br>SHASHMITA NAYAK  | AMIYA KUMAR MOHANTY   | 1139/2025 |
| 36 | CRLREV/997/2025<br>D-CRLREV/36640/2025 | MP<br>KAMALAKANTA DAS  | RAJENDRA NARAYAN ROUT   | 1471/2025 |
| 37 | CRLREV/988/2025<br>D-CRLREV/36413/2025 | MP<br>SUKRU PATRA@K.SUKURU PATRA@SUKURYAKANTA DWIBEDI                      |   | 1472/2025 |
| 38 | CRLREV/967/2025<br>D-CRLREV/12206/2025 | MP<br>SIBA DEHURY@SUBU DEHURY  | TARA PRASAD MOHAPATRA, Suryakanta Dwibedi, R.K. Mahanta, S.S. Dash, | 1473/2025 |
| 39 | CRLREV/534/2025<br>D-CRLREV/37560/2025 | MP<br>MADAN MOHAN PANIGRAHI  | BHABANI SHANKAR DASPARIDA   | 1474/2025 |
| 40 | CRLREV/ /<br>D-CRLREV/37587/2025       | MP<br>NIBEDITA SAHOO @ NIVEDITA SAHOO                                      | LINGARAJ SARANGI  | 1475/2025 |
| 41 | CRLREV/ /<br>D-CRLREV/37597/2025       | MP<br>SHANTANU SINGH   | MANOJ KUMAR MOHANTY (2)   | 1476/2025 |
| 42 | CRLREV/ /<br>D-CRLREV/37604/2025       | MP<br>SURARAJ MOHAN SWAIN  | SK. ZAFARULLA   | 1477/2025 |
| 43 | CRLREV/ /<br>D-CRLREV/37645/2025       | MP<br>PRADEEP KUMAR SETHY  | SOUGAT DASH   | 1478/2025 |
| 44 | CRLREV/ /<br>D-CRLREV/37672/2025       | MP<br>PURNA CHANDRA NAYAK  | DEBASIS SARANGI   | 1479/2025 |
| 45 | CRLREV/ /<br>D-CRLREV/37688/2025       | MP<br>SALIP SAMAL  | DEBASNAN DAS  | 1480/2025 |
| 46 | CRLREV/ /<br>D-CRLREV/37219/2025       | MP<br>RAJENDRA KUMAR SAHOO   | SANTOSH KUMAR SAMANTARAY  | 1481/2025 |
| 47 | CRLREV/990/2025<br>D-RSA/48723/2025    | MP<br>MANGARAJ RAUL  | SOUBHAGYA SWAIN   | 1482/2025 |
| 48 | RSA/ /<br>D-RSA/33710/2024             | MP<br>PREMALATA MAHARANA   | DARPAHARI DHAL  | 1673/2025 |
| 49 | RSA/305/2024<br>D-RSA/33705/2024       | MP<br>PREMALATA MAHARANA   | DARPAHARI DHAL  | 1674/2025 |
| 50 | RSA/304/2024<br>D-RSA/48684/2025       | MP<br>PRASANA KUMAR BISWAL   | SOUBHAGYA SWAIN   | 1675/2025 |
| 51 | RSA/ /<br>D-RSA/50261/2025             | MP<br>BRAJABANDHU BHUYAN   | SOURAV SUMAN BHUYAN   | 1676/2025 |
| 52 | RSA/ /<br>D-RSA/50261/2025             | MP<br>BRAJABANDHU BHUYAN   | SOURAV SUMAN BHUYAN   | 1677/2025 |
| 53 | RSA/ /<br>D-CMP/50111/2025             | MP<br>JUGAL KISHORE PATEL  | RABINDRA NATH PRUSTY  | 1678/2025 |
| 54 | CMP/ /<br>D-CMP/50111/2025             | MP<br>JUGAL KISHORE PATEL  | RABINDRA NATH PRUSTY  | 2012/2025 |
| 55 | CMP/ /<br>D-CMP/50227/2025             | MP<br>RABINARAYAN SAHOO  | MAMATA MISHRA   | 2013/2025 |
| 56 | CMP/ /<br>D-CMP/47826/2025             | MP<br>MADHUSMITA SAHOO   | SANTOSH KUMAR SAMANTARAY  | 2014/2025 |
| 57 | CMP/1843/2025<br>D-CMP/50251/2025      | MP<br>RANKANATH SETHI  | DEBENDRA PRADHAN  | 2015/2025 |
|    | CMP/ /                                 | MP   |   | 2016/2025 |

|    |  |  |                         |           |
|----|--|--|-------------------------|-----------|
| 58 | D-CMP/50274/2025<br>CMP/ /               | SARATA CHANDRA KUNDU<br>MP   | ASHOK KUMAR SARANGI     | 2017/2025 |
| 59 | D-CMP/50281/2025<br>CMP/ /               | ANITA DAS<br>MP  | VIVEKANANDA JENA        | 2018/2025 |
| 60 | D-CMP/50302/2025<br>CMP/ /               | SAUDAMINI NAYAK<br>MP  | ASHIT KUMAR DASH        | 2019/2025 |
| 61 | D-ABLAPL/34848/2025<br>ABLAPL/13261/2025 | M. RAMASIYAKATIA @ NANDILLA RAMULU<br>MP                           |                         | 2164/2025 |
| 62 | D-ABLAPL/22777/2025<br>ABLAPL/9691/2025  | ABHI MIRDHA<br>MP  |                         | 2165/2025 |
| 63 | D-ABLAPL/13958/2022<br>ABLAPL/13958/2022 | SUJIT KHATEI<br>MP   | P.K.SAMAL               | 2166/2025 |
| 64 | D-ABLAPL/14070/2025<br>ABLAPL/5563/2025  | TANMAYA KHATEI<br>MP   | PRANAB KUMAR SAMANTRAY  | 2167/2025 |
| 65 | D-ABLAPL/25228/2025<br>ABLAPL/9839/2025  | BISWAJIT BHOI @ BADAL<br>MP  |                         | 2168/2025 |
| 66 | D-ABLAPL/34842/2025<br>ABLAPL/13250/2025 | TURANGI HIKAKA<br>MP   |                         | 2169/2025 |
| 67 | D-MACA/49047/2025<br>MACA/ /             | D.M.,NATIONAL INSURANCE CO. LTD.,BBSRTISH KUMAR MISHRA<br>MP       |                         | 2756/2025 |
| 68 | D-MACA/48233/2025<br>MACA/ /             | MANAGER LEGAL, ORIENTAL INSURANCE COMPANY LIMITED, BANGALORE<br>MP |                         | 2757/2025 |
| 69 | D-MACA/50156/2025<br>MACA/ /             | D.M., CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD.,KHORDHA<br>MP    |                         | 2758/2025 |
| 70 | D-CRLA/37521/2025<br>CRLA/ /             | ASHOK SHIKHA @ SHIKA @ SIKHA<br>MP                                 | SOUGAT DASH             | 3338/2025 |
| 71 | D-CRLA/37521/2025<br>CRLA/ /             | ASHOK SHIKHA @ SHIKA @ SIKHA<br>MP                                 | SOUGAT DASH             | 3339/2025 |
| 72 | D-CRLA/37522/2025<br>CRLA/ /             | SANTOSH KUMAR SONI @ VERMA<br>MP                                   | BIJAYA KUMAR RAGADA     | 3340/2025 |
| 73 | D-CRLA/37522/2025<br>CRLA/ /             | SANTOSH KUMAR SONI @ VERMA<br>MP                                   | BIJAYA KUMAR RAGADA     | 3341/2025 |
| 74 | D-CRLA/26755/2025<br>CRLA/1056/2025      | SHISHIRA SAHU<br>MP  | RAMESH CHANDRA MAHARANA | 3342/2025 |
| 75 | D-CRLA/37632/2025<br>CRLA/ /             | DEBENDRA KUMAR JENA<br>MP  | AMITAV TRIPATHY         | 3343/2025 |
| 76 | D-CRLA/423/2023<br>CRLA/423/2023         | TULIA@NIGAMANANDA JENA<br>MP                                       | DEVASHIS PANDA          | 3344/2025 |
| 77 | D-CRLA/36666/2025<br>CRLA/ /             | SUMANTA MIRDHA @ KALIA<br>MP                                       | BIRAJA PRASAD TRIPATHY  | 3345/2025 |
| 78 | D-CRLA/36666/2025<br>CRLA/ /             | SUMANTA MIRDHA @ KALIA<br>MP                                       | BIRAJA PRASAD TRIPATHY  | 3346/2025 |
| 79 | D-CRLA/36666/2025<br>CRLA/ /             | SUMANTA MIRDHA @ KALIA<br>MP                                       | BIRAJA PRASAD TRIPATHY  | 3347/2025 |
| 80 | D-CRLA/36666/2025<br>CRLA/ /             | SUMANTA MIRDHA @ KALIA<br>MP                                       | BIRAJA PRASAD TRIPATHY  | 3348/2025 |
| 81 | D-CRLMC/37520/2025<br>CRLMC/ /           | SATENDRA GUPTA<br>MP   | ACHYUTANANDA PATTANAIK  | 3651/2025 |
| 82 | D-CRLMC/36268/2025<br>CRLMC/4989/2025    | RAGHUBIR SINGH<br>MP   |                         | 3652/2025 |
| 83 | D-CRLMC/37060/2025<br>CRLMC/5146/2025    | SUKANTA KUMAR JENA<br>MP   | PRASANNA KUMAR PANI     | 3653/2025 |
| 84 | D-CRLMC/28240/2025<br>CRLMC/3729/2025    | KISHORE CHANDRA SAHU@SRIDHAR@KISHOR<br>MP                          |                         | 3654/2025 |
| 85 | D-CRLMC/34774/2025<br>CRLMC/4785/2025    | LIPU SWAIN<br>MP   |                         | 3655/2025 |
| 86 | D-CRLMC/36610/2025<br>CRLMC/ /           | LIPUN JENA<br>MP   | SIDDHARTH GOUTAM DAS    | 3656/2025 |
| 87 | D-CRLMC/36610/2025<br>CRLMC/ /           | LIPUN JENA<br>MP   | SIDDHARTH GOUTAM DAS    | 3657/2025 |
| 88 | D-CRLMC/25494/2025<br>CRLMC/4443/2025    | RAMA CHANDRA JENA<br>MP  | ANIMESH MOHANTY         | 3658/2025 |
| 89 | D-CRLMC/37592/2025                       | SUBASISH BASANTARAY  | PRAMOD KUMAR ROUT       |           |

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|     | CRLMC/5154/2025    | MP                                |  | 3659/2025  |
| 90  | D-CRLMC/34866/2025 | KAPIL MINYAKA                     |  |            |
|     | CRLMC/4768/2025    | MP                                |  | 3660/2025  |
| 91  | D-CRLMC/20743/2025 | JAYA KRUSHNA KARMI                |  |            |
|     | CRLMC/2674/2025    | MP                                |  | 3661/2025  |
| 92  | D-CRLMC/31528/2025 | PRAMOD GARADA                     |  |            |
|     | CRLMC/4406/2025    | MP                                |  | 3662/2025  |
| 93  | D-CRLMC/32770/2025 | PRAMOD @ RAHUL @ GOBORDHAN GARADA |  |            |
|     | CRLMC/4499/2025    | MP                                |  | 3663/2025  |
| 94  | D-CRLMC/33614/2025 | BIRANCHI BINDHANI                 |  |            |
|     | CRLMC/4708/2025    | MP                                |  | 3664/2025  |
| 95  | D-CRLMC/37649/2025 | BIRBAL KAUSHIK                    | BYOMOKESH SAHOO  |            |
|     | CRLMC/ /           | MP                                |  | 3665/2025  |
| 96  | D-CRLMC/37647/2025 | KANHU CHARAN PATTANAİK            | BYOMAKESH TRIPATHY   |            |
|     | CRLMC/ /           | MP                                |  | 3666/2025  |
| 97  | D-CRLMC/37673/2025 | DR. SANDEEP KUMAR PRUSTY          | PRAVASH CHANDRA JENA   |            |
|     | CRLMC/ /           | MP                                |  | 3667/2025  |
| 98  | D-CRLMC/37681/2025 | RAMANIRANJAN JENA                 | MD. GOLAM MADANI   |            |
|     | CRLMC/ /           | MP                                |  | 3668/2025  |
| 99  | D-CRLMC/37687/2025 | SOURAV KUMAR ROUT                 | SATYANARAYAN MISHRA  |            |
|     | CRLMC/ /           | MP                                |  | 3669/2025  |
| 100 | D-WA/683/2023      | SANTOSH KUMAR SAHU                | BABITA KUMARI PATTANAİK  |            |
|     | WA/683/2023        | MP                                |  | 4661/2025  |
| 101 | D-WA/50098/2025    | RISHABH KUMAR JAIN                | BALARAM NAYAK  |            |
|     | WA/ /              | MP                                |  | 4662/2025  |
| 102 | D-WA/50162/2025    | STATE OF ODISHA                   | AISHWARYA DASH,A.S.C   |            |
|     | WA/ /              | MP                                |  | 4663/2025  |
| 103 | D-WA/50162/2025    | STATE OF ODISHA                   | AISHWARYA DASH,A.S.C   |            |
|     | WA/ /              | MP                                |  | 4664/2025  |
| 104 | D-WA/50163/2025    | STATE OF ODISHA                   | SAROJ KUMAR JEE,A.G.A  |            |
|     | WA/ /              | MP                                |  | 4665/2025  |
| 105 | D-WA/50163/2025    | STATE OF ODISHA                   | SAROJ KUMAR JEE,A.G.A  |            |
|     | WA/ /              | MP                                |  | 4666/2025  |
| 106 | D-WA/50164/2025    | STATE OF ODISHA                   | SAROJ KUMAR JEE,A.G.A  |            |
|     | WA/ /              | MP                                |  | 4667/2025  |
| 107 | D-WA/50164/2025    | STATE OF ODISHA                   | SAROJ KUMAR JEE,A.G.A  |            |
|     | WA/ /              | MP                                |  | 4668/2025  |
| 108 | D-WA/3021/2023     | TUNI MAHARANA                     | PRATAP KUMAR MOHANTY   |            |
|     | WA/3021/2023       | MP                                |  | 4669/2025  |
| 109 | D-WA/50165/2025    | STATE OF ODISHA                   | AISHWARYA DASH,A.S.C   |            |
|     | WA/ /              | MP                                |  | 4670/2025  |
| 110 | D-WA/50165/2025    | STATE OF ODISHA                   | AISHWARYA DASH,A.S.C   |            |
|     | WA/ /              | MP                                |  | 4671/2025  |
| 111 | D-WA/50230/2025    | STATE OF ODISHA                   | SASWAT DAS,A.G.A   |            |
|     | WA/ /              | MP                                |  | 4672/2025  |
| 112 | D-WA/50230/2025    | STATE OF ODISHA                   | SASWAT DAS,A.G.A   |            |
|     | WA/ /              | MP                                |  | 4673/2025  |
| 113 | D-WA/50231/2025    | STATE OF ODISHA                   | ARABINDA TRIPATHY,A.G.A  |            |
|     | WA/ /              | MP                                |  | 4674/2025  |
| 114 | D-WA/50231/2025    | STATE OF ODISHA                   | ARABINDA TRIPATHY,A.G.A  |            |
|     | WA/ /              | MP                                |  | 4675/2025  |
| 115 | D-WA/50232/2025    | STATE OF ODISHA                   | ARABINDA TRIPATHY,A.G.A  |            |
|     | WA/ /              | MP                                |  | 4676/2025  |
| 116 | D-WA/50232/2025    | STATE OF ODISHA                   | ARABINDA TRIPATHY,A.G.A  |            |
|     | WA/ /              | MP                                |  | 4677/2025  |
| 117 | D-WP(C)/17979/2025 | ASIT KUMAR PATTANAYAK             | M/s.Sameer Kumar Das,P.K.Behera,N.Jena,M/s Pami Rath, Pratyasish Mohanty |            |
|     | WP(C)/12129/2025   | MP                                |  | 21764/2025 |
| 118 | D-WP(C)/45032/2025 | VILLAGE BUDHIBAR UNDER BUDHIBAR   | BRUNO KUMAR SAHAY, KRUSHNAPRASAD, PURI                                   |            |
|     | WP(C)/31257/2025   | MP                                |  | 21765/2025 |
| 119 | D-WP(C)/36405/2025 | AJAY KUMAR DASH                   |  |            |
|     | WP(C)/25061/2025   | MP                                |  | 21766/2025 |
| 120 | D-WP(C)/49184/2025 | DURGA PRASAD DASH                 | ATUL TRIPATHY  |            |
|     | WP(C)/34087/2025   | MP                                |  | 21767/2025 |

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| 121 | D-WP(C)/50077/2025<br>WP(C)/34708/2025 | AJAYA KUMAR SAHOO<br>MP                         | GYANA RANJAN DHAL                      | 21768/2025 |
| 122 | D-WP(C)/50089/2025<br>WP(C)/ /         | SATYASMITA PARIDA<br>MP                         | JAYDEEP PAL                            | 21769/2025 |
| 123 | D-WP(C)/50089/2025<br>WP(C)/ /         | SATYASMITA PARIDA<br>MP                         | JAYDEEP PAL                            | 21770/2025 |
| 124 | D-WP(C)/48792/2025<br>WP(C)/33855/2025 | MANAS RANJAN MALLIK<br>MP                       | AMIT PRASAD BOSE                       | 21771/2025 |
| 125 | D-WP(C)/274/2023<br>WP(C)/274/2023     | JAJATI KISHORE SWAIN<br>MP                      | RANJAN KUMAR NAYAK, RANJAN KUMAR NAYAK | 21772/2025 |
| 126 | D-WP(C)/48924/2025<br>WP(C)/34244/2025 | ASHIS KUMAR KHUNTIA<br>MP                       | ANINDYA KUMAR MISHRA                   | 21773/2025 |
| 127 | D-WP(C)/33742/2025<br>WP(C)/23651/2025 | PRAMOD KUMAR SAHOO<br>MP                        |  | 21774/2025 |
| 128 | D-WP(C)/27643/2024<br>WP(C)/15863/2024 | SUMATI MISHRA<br>MP                             |  | 21775/2025 |
| 129 | D-WP(C)/50110/2025<br>WP(C)/ /         | M/S ODYSSEY ADVANCED TELEMATICS SYSTEMS<br>MP   | SANBALA ROY CHOUDHURY                  | 21776/2025 |
| 130 | D-WP(C)/50121/2025<br>WP(C)/ /         | M/S.JAGANNATH STONE CRUSHER, BALESHWAR<br>MP    | SWAROJA KUMAR KHUNTIA                  | 21777/2025 |
| 131 | D-WP(C)/50123/2025<br>WP(C)/ /         | BAJARANGABALI @ BAJARANGI SELF HELP GROUP<br>MP | CHOKUMARIMISHRA                        | 21778/2025 |
| 132 | D-WP(C)/50124/2025<br>WP(C)/34692/2025 | PRAVATI KODAMA SING @ PRABHATI KODAMA<br>MP     | SANJAY MISHRA                          | 21779/2025 |
| 133 | D-WP(C)/50125/2025<br>WP(C)/ /         | PRAMODINI PATI<br>MP                            | GANESH PRASAD SAMAL                    | 21780/2025 |
| 134 | D-WP(C)/50126/2025<br>WP(C)/34734/2025 | ANALOG IAS INTITUTE, HYDERABAD<br>MP            | SUSANTA KUMAR NATH                     | 21781/2025 |
| 135 | D-WP(C)/30295/2021<br>WP(C)/30295/2021 | SUBHRANSU MOHAN DASH<br>MP                      |  | 21782/2025 |
| 136 | D-WP(C)/50128/2025<br>WP(C)/ /         | BHASKAR SWAIN<br>MP                             | GANESH PRASAD SAMAL                    | 21783/2025 |
| 137 | D-WP(C)/50130/2025<br>WP(C)/ /         | SUNIL KUMAR KHILAR<br>MP                        | PRASANTA KUMAR MISHRA                  | 21784/2025 |
| 138 | D-WP(C)/49750/2025<br>WP(C)/34718/2025 | SAPAN BEHERA<br>MP                              | MANAS RANJAN SATAPATHY                 | 21785/2025 |
| 139 | D-WP(C)/50131/2025<br>WP(C)/ /         | PRASANTA KUMAR ORAM<br>MP                       | PRASANTA KUMAR MISHRA                  | 21786/2025 |
| 140 | D-WP(C)/50133/2025<br>WP(C)/34702/2025 | M/S AHALYA ENTERPRISES, BALASORE<br>MP          | ABHAY KHANDELWAL                       | 21787/2025 |
| 141 | D-WP(C)/19634/2023<br>WP(C)/19634/2023 | SIBA PRASAD SINGH<br>MP                         | MAHITOSH SINHA                         | 21788/2025 |
| 142 | D-WP(C)/50134/2025<br>WP(C)/ /         | KALPANA PADHAN<br>MP                            | ALOK KUMAR PANDA                       | 21789/2025 |
| 143 | D-WP(C)/50135/2025<br>WP(C)/ /         | MAMA SHREE PATRA<br>MP                          | PRASANTA KUMAR SATAPATHY               | 21790/2025 |
| 144 | D-WP(C)/43605/2025<br>WP(C)/30727/2025 | M/S MAA VAISHNO DEVI CONSTRUCTION WORKS<br>MP   | SANBALA ROY CHOUDHURY                  | 21791/2025 |
| 145 | D-WP(C)/33552/2025<br>WP(C)/23897/2025 | RAMESH CHANDRA BEHERA<br>MP                     |  | 21792/2025 |
| 146 | D-WP(C)/50144/2025<br>WP(C)/ /         | SUSAMA SAHANI<br>MP                             | SUDEEPTA KUMAR SINGH                   | 21793/2025 |
| 147 | D-WP(C)/50146/2025<br>WP(C)/ /         | KAMALAKANTA NAYAK<br>MP                         | SIDHESWAR RATH                         | 21794/2025 |
| 148 | D-WP(C)/35471/2025<br>WP(C)/24938/2025 | RUPA SAHU<br>MP                                 | ACHYUTANANDA PATTANAIK                 | 21795/2025 |
| 149 | D-WP(C)/38886/2025<br>WP(C)/26795/2025 | M/S SWAYAM ENTERPRISES,GANJAM<br>MP             | P.ANUP DASH                            | 21796/2025 |
| 150 | D-WP(C)/50167/2025<br>WP(C)/ /         | UNION OF INDIA<br>MP                            | RUPESH KUMAR KANUNGO                   | 21797/2025 |
| 151 | D-WP(C)/40855/2025<br>WP(C)/29148/2025 | PURUSOTTAM NAYAK<br>MP                          | NIRANJAN PRASAD PATRA                  | 21798/2025 |
| 152 | D-WP(C)/31793/2021                     | MAHENDRA OJHA                                   | BASUDEV PUJARI                         |            |

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|     | WP(C)/31793/2021                       | MP   |   | 21799/2025 |
| 153 | D-WP(C)/50169/2025<br>WP(C)/ /         | MATHURAM PING<br>MP  | MANAS KUMAR CHAND                         | 21800/2025 |
| 154 | D-WP(C)/49201/2025<br>WP(C)/34259/2025 | M/S THRIVENI EARTHMOVERS AND INFRASTRUCTURE DEVELOPMENT PRIVATE LIMITED,<br>MP | PRABODHA CHANDRA NAYAK                    | 21801/2025 |
| 155 | D-WP(C)/37197/2024<br>WP(C)/21798/2024 | GOPAL CHANDRA SAHU<br>MP   | PRABODHA CHANDRA NAYAK                    | 21802/2025 |
| 156 | D-WP(C)/50175/2025<br>WP(C)/ /         | M/S.EASTERN ENTERPRISES, SUNDERGARH<br>MP                                      | GHOURI MOHAN RATH                         | 21803/2025 |
| 157 | D-WP(C)/50182/2025<br>WP(C)/ /         | SAMIR KUMAR BHOI<br>MP   | ACHYUTANANDA PATTANAIK                    | 21804/2025 |
| 158 | D-WP(C)/50183/2025<br>WP(C)/ /         | NRUSINHA PRASAD RATH<br>MP   | LALATENDU SAMANTARAY                      | 21805/2025 |
| 159 | D-WP(C)/50191/2025<br>WP(C)/ /         | SURESH CHANDRA PATEL<br>MP   | AJAYA KUMAR NANDA                         | 21806/2025 |
| 160 | D-WP(C)/50178/2025<br>WP(C)/ /         | UMESH KUMAR AGARWAL<br>MP  | HARMOHAN DHAL                             | 21807/2025 |
| 161 | D-WP(C)/50213/2025<br>WP(C)/ /         | PABITRA KUMAR PATTANAIK<br>MP  | KABIRAJ PRADHAN                           | 21808/2025 |
| 162 | D-WP(C)/50215/2025<br>WP(C)/ /         | KAMALINI DHAL<br>MP  | SAMEER KUMAR DAS                          | 21809/2025 |
| 163 | D-WP(C)/50217/2025<br>WP(C)/ /         | MURALIDHAR SANKHUA<br>MP   | SUBHRANSU BHUSAN MOHANTY                  | 21810/2025 |
| 164 | D-WP(C)/8412/2023<br>WP(C)/8412/2023   | MANOJ KUMAR KAR<br>MP  | MR. MANORANJAN MOHANTY, SUBHASREE MOHANTY | 21811/2025 |
| 165 | D-WP(C)/50228/2025<br>WP(C)/ /         | BISWAJIT DEHURY<br>MP  | SUDARSAN BEHERA                           | 21812/2025 |
| 166 | D-WP(C)/50233/2025<br>WP(C)/34731/2025 | BRAJENDRA KISHORE DAS<br>MP  | PRANAB KUMAR GHOSE                        | 21813/2025 |
| 167 | D-WP(C)/48491/2025<br>WP(C)/33659/2025 | RIPLEY SHIPPING PRIVATE LIMITED, KOLKATA<br>MP                                 | SOURAJYOTI BISWAL                         | 21814/2025 |
| 168 | D-WP(C)/19150/2025<br>WP(C)/13778/2025 | DR. ARABINDA PANDA<br>MP   | M/S RAJJEET ROY                           | 21815/2025 |
| 169 | D-WP(C)/48488/2025<br>WP(C)/33656/2025 | M/S. NETINCON MARKETING PRIVATE LIMITED,<br>MP                                 | SWETA SONRATA                             | 21816/2025 |
| 170 | D-WP(C)/50244/2025<br>WP(C)/ /         | KAILASH CHANDRA PADHI<br>MP  | LAXMIKANTA MOHANTY                        | 21817/2025 |
| 171 | D-WP(C)/50245/2025<br>WP(C)/ /         | SUBARNA SAHOO<br>MP  | SANJEEV UDGATA                            | 21818/2025 |
| 172 | D-WP(C)/50252/2025<br>WP(C)/ /         | M/S WINNER SECURITY AND LABOUR SERVICES PRIVATE LIMITED,<br>MP                 | SOUHAGYA MOHANTY                          | 21819/2025 |
| 173 | D-WP(C)/46351/2025<br>WP(C)/33548/2025 | RENUBALA SATAPATHY<br>MP   |   | 21820/2025 |
| 174 | D-WP(C)/33582/2025<br>WP(C)/23947/2025 | GITANJALI BEHERA<br>MP   | PRAVASH CHANDRA JENA                      | 21821/2025 |
| 175 | D-WP(C)/33586/2025<br>WP(C)/23471/2025 | SASMITA BISWAL<br>MP   | PRAVASH CHANDRA JENA                      | 21822/2025 |
| 176 | D-WP(C)/40136/2025<br>WP(C)/27761/2025 | SUMITA MISHRA<br>MP  | PRAVASH CHANDRA JENA                      | 21823/2025 |
| 177 | D-WP(C)/33589/2025<br>WP(C)/24134/2025 | BIJAY KUMAR PATTANAYAK<br>MP   | PRAVASH CHANDRA JENA                      | 21824/2025 |
| 178 | D-WP(C)/46571/2025<br>WP(C)/32334/2025 | ISHAAN INSTITUTE OF MEDICAL SCIENCE,<br>MP                                     | NAYAGARH                                  | 21825/2025 |
| 179 | D-WP(C)/50263/2025<br>WP(C)/ /         | M/S.RAMESHT SECURITY SERVICES PVT LTD,<br>MP                                   | SUNDERGARH                                | 21826/2025 |
| 180 | D-WP(C)/50262/2025<br>WP(C)/ /         | ER.SIBANI SIDHARTHA PADHY<br>MP  | SAGARIKA SAHOO                            | 21827/2025 |
| 181 | D-WP(C)/49457/2025<br>WP(C)/ /         | KARTIKA PRUSTY<br>MP   | TARAKANTA NANDA                           | 21828/2025 |
| 182 | D-WP(C)/50269/2025<br>WP(C)/ /         | M/S.RAMESHT SECURITY SERVICES PVT LTD,<br>MP                                   | SUNDERGARH                                | 21829/2025 |
| 183 | D-WP(C)/50272/2025<br>WP(C)/ /         | KHAGESWAR DAS<br>MP  | DIPTIREKHA NANDA                          | 21830/2025 |

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| 184 | D-WP(C)/49152/2025<br>WP(C)/34238/2025 | AMULYA KUMAR JENA<br>MP                                  | SHIB SHANKAR MOHANTY | 21831/2025 |
| 185 | D-WP(C)/50279/2025<br>WP(C)/ /         | BASANTI MALIK<br>MP                                      | BHABANI SANKAR DAS   | 21832/2025 |
| 186 | D-WP(C)/50283/2025<br>WP(C)/ /         | M/S.SHYAM COMMERCIAL, RAJGANGPURMADHAB LAL AGARWAL<br>MP |                      | 21833/2025 |
| 187 | D-WP(C)/50294/2025<br>WP(C)/ /         | UDAYA KUMAR JENA<br>MP                                   | GYANA RANJAN DHAL    | 21834/2025 |
| 188 | D-WP(C)/50286/2025<br>WP(C)/ /         | M/S RAJAT KUMAR SINGH<br>MP                              | KAJAL SAHOO          | 21835/2025 |